

ORISSA HIGH COURT**FILING REPORT AS ON :27/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/12345/2026	SURENDRA KHEMUDU VS STATE OF ODISHA	LALITENDU MOHAPATRA VS	CHITRAKONDA /28 /2025 () //	AOD20230000595C202600002
2	D-BLAPL/12348/2026	ANITA BARIK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /399 /2025 () //	AOR20220000925C202600022
3	D-BLAPL/12350/2026	PRAVAKAR SAMANTA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	CHOUDWAR /749 /2025 () //	AOR20220001325C202600009
4	D-BLAPL/12351/2026	CHINTU SUNA VS STATE OF ODISHA	BHAGAT SINGH VS	BAREIPALI /195 /2025 () //	AOR20220002212C202600013
5	D-BLAPL/12352/2026	SK SAMIRUDDIN @ TAKLU VS STATE OF ODISHA	GURUPRSAD BEHERA VS	JALESWAR /70 /2025 () //	AOR20220000925C202600023
6	D-BLAPL/12353/2026	BHIMSEN NAG VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /11 /2013 () //	
7	D-BLAPL/12355/2026	SAHADAT KHAN@ SAADAT MOHAAMMAD VS STATE OF ODISHA	SUBHASHREE DAS VS	TIGIRIA /38 /2023 () //	AOR20230000872C202600033
8	D-BLAPL/12360/2026	SUDHANSU MOHANTY VS STATE OF ODISHA	JNYANANANDA PANDA VS	SAMBALPUR TOWN /233 /2025 () //	
9	D-BLAPL/12361/2026	NANHE @ NANHEI VS STATE OF ODISHA	MAHES DAS VS	KANTAMAL /75 /2026 () //	
10	D-BLAPL/12362/2026	JYOTIRANJAN NAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /188 /2026 () //	
11	D-BLAPL/12364/2026	NIHAR RANJAN SETHY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /60 /2026 () //	

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12	D-BLAPL/12365/2026	SUNIL SAHOO VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	INDUSTRIAL ESTATE PS /247 /2025 () //	
13	D-BLAPL/12372/2026	SHAJAHAN ALI VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /7 /2026 () //	
14	D-BLAPL/12373/2026	SANADHAR HARIJAN @ SUNADHAR HARIJAN VS STATE OF ODISHA	MANGU NANDY VS	DABUGAM /62 /2026 () //	
15	D-BLAPL/12375/2026	S. DEBA RAO @ S. DEBRAJ RAO VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /179 /2025 () //	
16	D-BLAPL/12379/2026	M. MUNA RAO VS STATE OF ODISHA	RITA SINGH VS	MAHILA P.S. BUXIBAZAR /9 /2026 () //	
17	D-BLAPL/12382/2026	BRAJEN MANDAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	/ /0 () //	
18	D-BLAPL/12390/2026	MANOJ MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /417 /2025 () //	
19	D-BLAPL/12394/2026	CHAGU @ SUAHANTA @ SUSHANTA KUMAR SHARMA VS STATE OF ODISHA	NIKASH KUMAR KUND VS	RAJNAGAR /103 /2026 () //	
20	D-BLAPL/12401/2026	KARTIKA @ KARTIKESWAR NAIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /79 /2024 () //	
21	D-BLAPL/12402/2026	SAIDA KHATUN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //	
22	D-BLAPL/12404/2026	KUNA SAHU VS STATE OF ODISHA	SULOCHANA PATRO VS	DIGAPAHANDI /95 /2026 () //	AOR20220001501C202600008
23	D-BLAPL/12406/2026	SAURI MOHANTY	SURYAKANTA DWIBEDI	FATEGARH /61 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/12409/2026	SRIKANT PADHAN	RABINDRA PRASAD PATNAIK	ANGUL TOWN /411 /2025	AOD20230000619C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/12410/2026	SAMRAT RAY@ RAHUL SHARMA	DEEPAK KUMAR PANI	BURLA /464 /2025	AOR20220001490C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/12411/2026	PRIYANKA @ PRIYANKA N	DUSHMANTA SAHOO	//	AOD20230001228C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/12412/2026	SAROJ KUMAR PATRA @ TULU PATRA	SULOCHANA PATRO	BHANJANAGAR /162 /2026	AOR20220001501C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/12415/2026	KRISHNA CHHATRIY	SIDDHARTHA SAMAL	BANDOMUNDA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/12419/2026	SHEUIK @ SEIKH IRFAN UDDIN	KULDEEP MOHANTY	KHAJURIPADA /60 /2026	AOD20240000012C202600120
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/12421/2026	PRASANTA @ PRASHANTA KUMAR SAHU	KULDEEP MOHANTY	PHIRINGIA /16 /2026	AOD20240000012C202600119
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/12422/2026	ASIT MAITY	DIPANKAR ACHARYA	SEA BEACH /81 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/12426/2026	SANJAY MADKAMI	AMIT SUJAT BISWAL	MATHILI /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/12427/2026	JHANTU @ SAMARENDRA JENA	DEEPAK KU SAHOO	Tantiapal Marine /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/12434/2026	SANKAR PRASAD MAHATO @ SANKAR KUMAR	SIDHARTHA DAS	BARBIL /500 /2025	
		VS	VS	()	

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35	D-BLAPL/12436/2026	STATE OF ODISHA PRADOSH NAYAK @ AARYAN @ AARIYAN VS	DEBASIS SWAIN VS	// DHARMASALA /134 /2026 ()	
36	D-BLAPL/12449/2026	STATE OF ODISHA GANGA @ MAHESWAR SETHI VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /124 /2026 ()	
37	D-BLAPL/12451/2026	STATE OF ODISHA BAPI SETHI VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /124 /2026 ()	
38	D-BLAPL/12453/2026	STATE OF ODISHA RAMESH SIAL VS	DALIRANI BEHURAY VS	// CHANDABALI /4 /2026 ()	
39	D-BLAPL/12456/2026	STATE OF ODISHA MOHAMMAD AFZAL VS	DALIRANI BEHURAY VS	// SORO /34 /2024 ()	
40	D-BLAPL/12458/2026	STATE OF ODISHA AKASH GIRI VS	AMBIKA PRASAD RAY VS	// TARBHA /60 /2026 ()	
41	D-BLAPL/12462/2026	STATE OF ODISHA JATIN KUMAR BHUYAN VS	JUGALA KISHORE PANDA VS	// VIGILANCE PS (BERHAMPUR) /4 /2026 ()	
42	D-BLAPL/12466/2026	STATE OF ODISHA P. SIBA REDDY VS	JUGALA KISHORE PANDA VS	// //0 ()	
43	D-BLAPL/12468/2026	STATE OF ODISHA PRAFULA KARADA VS	JUGALA KISHORE PANDA VS	// //0 ()	
44	D-BLAPL/12469/2026	STATE OF ODISHA ANIL JENA VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /12 /2026 ()	
45	D-BLAPL/12470/2026	STATE OF ODISHA KUNA @ BASUDEBA CHHATRIA VS	SISIRA PANIGRAHI VS	// BHAWANIPATNA TOWN /430 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/12471/2026	JAGANNATH MOHARANA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	DHAULI PS /77 /2021 () //	
47	D-BLAPL/12477/2026	VINAY KUMAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	PADMAPUR /123 /2025 () //	
48	D-BLAPL/12482/2026	NADHA GOUDA @ PINTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /206 /2021 () //	
49	D-BLAPL/12483/2026	PAPU @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /64 /2026 () //	
50	D-BLAPL/12484/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JHARSUGUDA /587 /2025 () //	
51	D-BLAPL/12487/2026	AJAY KUMAR SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
52	D-BLAPL/12489/2026	GIRISH KUMAR KHETI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
53	D-BLAPL/12490/2026	BABUL NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /1301 /2025 () //	
54	D-BLAPL/12492/2026	RAJA MAHALIK VS STATE OF ODISHA	HIMANSU SEKHAR PRADHAN VS	CHANDABALI /420 /2025 () //	AOR20220001615C202600061
55	D-BLAPL/12493/2026	CHANDAN DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	/ / () //	AOR20220002672C202600014
56	D-BLAPL/12494/2026	MANOJ MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /84 /2026 () //	
57	D-BLAPL/12495/2026	DEEPAK BEHERA	PRAKASH KUMAR MISHRA	NARASINGHPUR /49 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/12497/2026	KRUSHNA CHANDRA SAHOO	PRIYA RANJAN SINGH	BHUBAN /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/12506/2026	RASMI @ RASHMI RANJAN NAIK	MANOJ KUMAR PANDA	KOKSARA /295 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/12507/2026	STIFAN BASTARAYA	BIJAYA KUMAR RAGADA	BELPAHAR /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/12508/2026	GAGAN BISHI	SANGRAM KESHARI ROUT	BOUDH /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/12509/2026	SUDHANSU PRASAD PAL @ PINTU	JYOTIRMAYA SAHOO	BOLAGARH P.S. /77 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/12510/2026	PRADIP VERMA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/12511/2026	NADAGANA VENUE @ BENU NADAGANA	ASHOK DAS	PARLAKHEMUNDI /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/12512/2026	BIJAY NAIK	AKSHAYA KUMAR SAHOO	BARKOTE /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/12513/2026	RUTU SABAR @ TULU	BISWORANJAN SWAIN	GUDARI /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/12516/2026	NARMADA DIGAL	SAMARENDRA BEHERA	PHIRINGIA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/12517/2026	KUMAR MEHER	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	

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69	D-BLAPL/12519/2026	STATE OF ODISHA ASHUTOSH RANA @ ASHU VS	AMULYA RATNA PANDA VS	// SARANGADA /65 /2026 ()	
70	D-BLAPL/12522/2026	STATE OF ODISHA BISWAJIT @ BISWAJEET SAHOO @ LIPUN VS	DILLIP KUMAR MOHARANA VS	// CUTTACK SADAR /205 /2026 ()	
71	D-BLAPL/12524/2026	STATE OF ODISHA KANHU GOPAL DAS ADHIKARI VS	GURUPRASAD BEHERA VS	// // ()	AOR20220000925C202600024
72	D-BLAPL/12525/2026	STATE OF ODISHA RUBI BEGUM @ JENA VS	PRADEER KUMAR PRADHAN VS	// // ()	AOR20220002672C202600021
73	D-BLAPL/12526/2026	STATE OF ODISHA SAMBIT SETH VS	RAKESH BEHERA VS	// ANGUL TOWN /135 /2026 ()	
74	D-BLAPL/12528/2026	STATE OF ODISHA PRASANT BHOI VS	GOURAV MOHANTY VS	// KHURDA SADAR /142 /2021 ()	
75	D-BLAPL/12531/2026	STATE OF ODISHA NARAYAN MUDULI VS	RAKESH BEHERA VS	// //0 ()	
76	D-BLAPL/12533/2026	STATE OF ODISHA SABYASACHI PRADHAN VS	RAKESH BEHERA VS	// ANGUL TOWN /135 /2026 ()	
77	D-BLAPL/12534/2026	STATE OF ODISHA DAITARI MAHAKUD VS	AMITAV TRIPATHY VS	// BAUNISUNI /70 /2025 ()	
78	D-BLAPL/12536/2026	STATE OF ODISHA AMARNATH JENA VS	RAKESH BEHERA VS	// ANGUL TOWN /302 /2026 ()	
79	D-BLAPL/12538/2026	STATE OF ODISHA RANJIT KARMI @ RANJIT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// BAUNISUNI /70 /2025 () //	

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80	D-BLAPL/12540/2026	SANJIB PRADHAN @ SANJEEB KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /196 /2024 () //	
81	D-BLAPL/12542/2026	MANAS KUMAR DEY VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202600025
82	D-BLAPL/12543/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// () //	AOR20220002672C202600020
83	D-BLAPL/12546/2026	RAJU SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 () //	
84	D-BLAPL/12549/2026	SUKANT MOHANTY @ AMI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	//0 () //	
85	D-BLAPL/12550/2026	DIPA @ BIKASH BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PATKURA /71 /2025 () //	
86	D-BLAPL/12552/2026	SANI @ TARINI GHATUARI @ TARINI GHATURI VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI TOWN /213 /2018 () //	
87	D-BLAPL/12553/2026	BHIMA @ BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /221 /2023 () //	
88	D-BLAPL/12555/2026	ABINASH RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /79 /2026 () //	
89	D-BLAPL/12556/2026	BISWANATH NAYAK @ RAJA VS STATE OF ODISHA	PRINCE PATNAIK VS	MALGODOWN /165 /2025 () //	
90	D-BLAPL/12557/2026	SUSHIL KUMAR KISSAN @ SUSHIL KISSAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	REAMAL /225 /2024 () //	
91	D-BLAPL/12561/2026	JAYANTA KUMAR MALIK @ BAPI	SATYABRATA SENAPATI	NILGIRI /520 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/12563/2026	KABITA NAYAK	SUKANTA KUMAR NAYAK	CHANDABALI /122 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/12564/2026	PRASAN KUMAR PANDA	UMAKANTA BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/12567/2026	SUBRAT BEHERA	BASANTA KUMAR DAS	CUTTACK VIGILANCE /6 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
95	D-BLAPL/12575/2026	ROSHAN GIRI	DEVASHIS PANDA	JHARSUGUDA /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/12576/2026	HARIMOHAN ADIVASI	RAJ KUMAR ROUT	BHUBANESWAR G.R.P.S. /227 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/12577/2026	BHAGYADHAR NAYAK @ BHAGYABAN	PRAVASH CHANDRA JENA	CHANDABALI /63 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/12578/2026	BABI @ KULDEEP BANARJEE	BIJAY SWAIN	BASELI SAHI PS /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/12579/2026	PRAMOD BIRA	SUCHIT KUMAR NAYAK	MOHANA /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/12589/2026	RAKESH KUMAR BARIK	ACHYUTANANDA PATTANAİK	SPL.TASK FORCE /16 /2022	AOD20240000586C202600116
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/12590/2026	LINA @ ANITA PARAMGURU	SANJIB KUMAR BHANJADEO	SPECIAL CRIME UNIT /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/12592/2026	RAJANIKANTA MAHANTY	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202600078
		VS	VS	()	

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103	D-BLAPL/12597/2026	STATE OF ODISHA GUNANIDHI GHUSI VS	SK. ZAFARULLA VS	// PLANTSITE /139 /2026 ()	
104	D-BLAPL/12598/2026	STATE OF ODISHA PRAKASH PRADHAN @ MUKTA VS	BHAWANI SANKAR PANIGRAHI VS	// TANGI (KHURDA) /774 /2023 ()	
105	D-BLAPL/12599/2026	STATE OF ODISHA MAHESH GOUD @ MAHESWAR HATI VS	SUSHANTA KUMAR JOSHI VS	// NARLA /244 /2025 ()	
106	D-BLAPL/12601/2026	STATE OF ODISHA KEDAR PRADHAN VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600079
107	D-BLAPL/12603/2026	STATE OF ODISHA MRUTUNJAYA MALLICK @ MRUTYUNJAYA MALLICK VS	SK. ZAFARULLA VS	// AGARAPADA /63 /2017 ()	
108	D-BLAPL/12604/2026	STATE OF ODISHA BLESSON @ PINKU DIGAL VS	SURENDRA KUMAR BISWAL VS	// PHIRINGIA /13 /2026 ()	
109	D-BLAPL/12606/2026	STATE OF ODISHA DAMODAR BEJ VS	DEVASHIS PANDA VS	// GHASIPURA /188 /2018 ()	
110	D-BLAPL/12609/2026	STATE OF ODISHA SIDHARTH NAYAK @ SIDHU VS	DEVASHIS PANDA VS	// SPL.TASK FORCE /21 /2022 ()	
111	D-CMAPL/19004/2026	STATE OF ODISHA GAYA NIAL@GAJANAN NIAL VS	ADV. VS	// // ()	
112	D-CMAPL/19158/2026	RUSI BAG ARIYAN JENA VS	ADV. VS	// // ()	
113	D-CMAPL/19161/2026	DISTRICT LEGAL SERVICE AUTHORITY, JAGATSINGHPUR ARIYAN JENA VS	ADV. VS	// // ()	
		DISTRICT LEGAL SERVICES AUTHORITY, JAGATSINGHPUR		//	

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114	D-CMP/18851/2026	HADIBANDHU GIRI VS RANI MURMU	ASIT KUMAR OTTA VS	// () //	AOR20230000623C202600020
115	D-CMP/18894/2026 CMP/723/2026	DIBYASINGH JENA VS FAKIR PATRA @ JENA	DEEPALI MAHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha) IA/0000001/2017	
116	D-CMP/18929/2026	JOGESWAR SARANGI VS SUBARNA MISHRA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// () //	
117	D-CMP/18935/2026	ALOK PATNAIK @ ALOK PATTANAIAK VS GOLAP MOHAPATRA	MAHESWAR MOHANTY VS	// () //	
118	D-CMP/19051/2026	BHASKAR CHANDRA DASH @ PANDA VS MANOJ KUMAR DASH @ PANDA	AMITAV TRIPATHY VS	// () //	
119	D-CMP/19083/2026	BALARAM BEHERA VS KAMALA KUMARI @ KAMALA BEHERA, DEI	BHASKAR CHANDRA PANDA VS	// () //	
120	D-CMP/19117/2026	NALINI PRAVA MOHANTA VS SK. IMAM HUSSAIN	ANAM CHARAN PANDA VS	// () //	
121	D-CMP/19131/2026	BRAHMANANDA PRADHAN VS AKHILA BEHARI	HRUDANANDA MOHAPATRA VS	// () //	
122	D-CMP/19166/2026	NAGUNI BARIK VS SATYANANDA BARIK	PRATIK DASH VS	// () //	
123	D-CONTC/18873/2026	AMBIKA PRASAD PADHY VS PRATIMA SATISH KUMAR VERMA, SECRETARY MINISTRY OF TRIBAL AFFAIR DEPARTMENT	ADV VS	// () //	AOR20220001535C202600097
124	D-CONTC/18875/2026	SUDARSAN SAHU VS AJAYA KUMAR PATRA, OES, DISTRICT EDUCATION OFFICER, GANJAM	ADV. VS	// () //	AOD20240000311C202600037
125	D-CONTC/18878/2026	JYOTSNARANI PRADHAN	ADV.	//	AOR20220001490C202600008

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		VS	VS	()	
126	D-CONTC/18881/2026	SUSANT KUMAR DASH, DIRECTOR SECONDARY EDUCATION, HEADS OF DEPARTMENT BUILDING, BHUBANESWAR, DIPTIMAYEE JAGADEB	ADV.	//	
		VS	VS	()	
127	D-CONTC/18895/2026	ARVIND AGRAWAL, IAS SUDHANSU SEKHAR NAYAK	ADV.	//	AOD20240000311C202600040
		VS	VS	()	
128	D-CONTC/18926/2026	AJAY KUMAR PATRA, OES DISTRICT EDUCATION OFFICER, GANJAM DR.SOUVAGYA RANJAN KAR	ADV.	//	
		VS	VS	()	
129	D-CONTC/18933/2026	ASWASTHY S., SECRETARY HEALTH AND FAMILY WELFARE, KHORDHA PRAFULA KUMAR JENA	SRIKAR KUMAR RATH	//	
		VS	VS	()	
130	D-CONTC/18940/2026	RAMESH CHNDRA TARAI KRUSHNA CHANDRA BEHERA	ADV.	//	
		VS	VS	()	
131	D-CONTC/18946/2026	ARAVIND AGRAWAL, IAS SANAT KUMAR PANDA	ADV.	//	
		VS	VS	()	
132	D-CONTC/18949/2026	KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDUCATION, BHUBANESWAR MAA DURGADEVI SWAYAM SAHAYAK GOSTHI, KENDRAPARA	ADV.	//	
		VS	VS	()	
133	D-CONTC/18952/2026	RAGHUBIR AYAR, IAS MOTI DEI	ADV.	//	
		VS	VS	()	
134	D-CONTC/18961/2026	DR.N.THIRUMALA NAIK, SEC., SCHOOL AND MASS EDU. DEPT., ODISHA GITANJALI PANIGRAHI	ADV	//	AOD20240000618C202600095
		VS	VS	()	
135	D-CONTC/18962/2026	DR. SATYAJEET RAY, DIRECTOR, REGIONAL SPINAL INJURY CENTRE, S.C.B. CUTTACK PRADEEP KUMAR MOHANTY	SWETALANA DAS	//	AOD20240000748C202600007
		VS	VS	()	
136	D-CONTC/18963/2026	NBS RAJPUT, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT. SANJAYA KUMAR BARIK	ADV	//	AOD20250000180C202600118
		VS	VS	()	

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137	D-CONTC/18964/2026	DIPAK KUMAR MUDULI, DISTRICT EDUCATION OFFICER,PURI SMRUTI PRAVA PATRA VS	ADV VS	// // 0	AOD20240000618C202600096
138	D-CONTC/18966/2026	HEMANT SHARMA, ADDL. CHIEF SECRETARY HOME DEPTT. SHRIPATI MANDAL VS	HARIHARA PANIGRAHY VS	// // 0	
139	D-CONTC/18977/2026	AMRIT RUTURAJ,IAS YUDHISTHIR PRADHAN VS	SURENDRA KUMAR SAHOO VS	// // 0	
140	D-CONTC/18984/2026	DR.N.THIRUMALLA NAIK, I.A.S TRIPURA MISHRA VS	ADV. VS	// // 0	
141	D-CONTC/19010/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR NARENDRA NAYAK VS	ADV. VS	// // 0	
142	D-CONTC/19035/2026	PURNA CHANDRA SWAIN, SUPT. ENGINEER MAHANADI SOUTH DIVISION, JOBRA SULEKH CHARAN BHOI VS	ADV. VS	// // 0	
143	D-CONTC/19053/2026	CHIEF EXECUTIVE CUM BRANCH MANAGER, UTKAL COOP. BANK LTD., BHUBANESWAR BIJOY CHANDRA TRIPATHY VS	ADV. VS	// // 0	
144	D-CONTC/19062/2026	SANJAY KUMAR SINGH, PRINCIPAL SEC., WORKS DEPT., KHORDHA NARAYAN MISHRA VS	ADV. VS	// // 0	
145	D-CONTC/19071/2026	RABI CHARCHILL MISHRA, TAHASILDAR, KABISURYANAGAR PRIYANKA DAS VS	SUSHANTA KUMAR PRADHAN VS	// // 0	
146	D-CONTC/19076/2026	USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR NITYANANDA SAHOO VS	SUSHANTA KUMAR PRADHAN VS	// // 0	
147	D-CONTC/19082/2026	USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR BISWA RANJAN SAHOO VS	SUSHANTA KUMAR PRADHAN VS	// // 0	
		USHA PADHEE, PRINCIPAL SEC., H AND U.D. DEPT., BHUBANESWAR		//	

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148	D-CONTC/19088/2026	RITESH KUMAR CHAND VS USHA PADHEE, PRINCIPAL SEC., HOUSING AND URBAN DEVL P., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS	// 0	
149	D-CONTC/19100/2026	TULASI BISWAL VS SUBHA SARMA, IAS	ADV. VS	// 0	
150	D-CONTC/19102/2026	BEBBY BISWAL VS ASWATHY S, I.A.S	ADV. VS	// 0	
151	D-CONTC/19103/2026	DUKHITA BARSATIA VS ASWATHY S, I.A.S	ADV. VS	// 0	
152	D-CONTC/19104/2026	NALINI PRAVA ROUT VS ASWATHY S, I.A.S	ADV. VS	// 0	
153	D-CONTC/19105/2026	LAXMIPRIYA SWAIN VS ASWATHY S, I.A.S	ADV. VS	// 0	
154	D-CONTC/19110/2026	PAYAL PANDEY VS ASWATHY S, I.A.S	ADV. VS	// 0	
155	D-CONTC/19114/2026	SUBHADRA SAHU VS ASWATHY S, I.A.S	ADV. VS	// 0	
156	D-CONTC/19116/2026	LIPIRANI NAIK VS ASWATHY S, I.A.S	ADV. VS	// 0	
157	D-CONTC/19121/2026	RASHMITA SAHOO VS ASWATHY S, I.A.S	ADV. VS	// 0	
158	D-CONTC/19125/2026	GOVINDA CHANDRA BADU VS SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA	ADV. VS	// 0	
159	D-CONTC/19128/2026	DEBASHIS SINHA	ADV.	//	

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		VS	VS	()	
160	D-CONTC/19142/2026	GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR		//	
		MADHUSMITA DAS	HRUDANANDA TRIPATHY	//	
		VS	VS	()	
161	D-CONTC/19147/2026	SANJAY KU SINGH, IAS		//	
		TAPAS RANJAN GUMANSINGH	ADV.	//	
		VS	VS	()	
162	D-CONTC/19152/2026	ASWATHY.S, I.A.S		//	
		SUSHANTA KUMAR NAYAK	ADV.	//	
		VS	VS	()	
163	D-CONTC/19167/2026	RANJITA SAHU, O.A.S		//	
		ADIKANDA MISHRA	ADV,	//	
		VS	VS	()	
164	D-CONTC/19170/2026	SUBHA SARMA, IAS		//	
		RINARANI SAHU	ADV.	//	
		VS	VS	()	
165	D-CONTC/19173/2026	ASHISH ASHWAR PATIL, IAS		//	
		SAYED WAZAD ALI	ADV.	//	
		VS	VS	()	
166	D-CRLA/12354/2026	YAMINI SARANGI, IAS		//	
		SANKAR SAHOO	OM PRAKASH SARAN	GOSANINUAGAM /87 /2020	AOR20220000371C202600050
		VS	VS	()	
167	D-CRLA/12385/2026	STATE OF ODISHA		//	
	CRLA/390/2026	CHENGA@RAKESH BEHERA	AMLAN SHAKTI PAUL	KHURDA MODEL /228 /2024	
		VS	VS	2ND A.D.J,KHURDA(Khordha)	
168	D-CRLA/12439/2026	STATE OF ODISHA		TR/0000069/2024	
		BIRA PATEL	JAGABANDHU SAHU	PADAMPUR /17 /2026	AOR20220001487C202600067
		VS	VS	()	
169	D-CRLA/12537/2026	STATE OF ODISHA		//	
		SAROJ BARIHA	IPSIT AUROBINDO ACHARYA	PAIKMAL /36 /2022	
		VS	VS	()	
170	D-CRLA/12573/2026	STATE OF ODISHA		//	
		HEMANTA ORAM	GEETANJALI MAJHI	RENGALI (SAMBALPUR) /202 /2025	AOD20250001043C202600004
		VS	VS	()	

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171	D-CRLMC/12342/2026	STATE OF ODISHA MANI NATH SWAIN VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202600063
172	D-CRLMC/12356/2026	STATE OF ODISHA ABHI @ ABHAYA KUMAR SAHU VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /400 /2025 ()	AOR20220001648C202600025
173	D-CRLMC/12378/2026	STATE OF ODISHA HEMANTA KUMAR NAIK VS	DIPANKAR ACHARYA VS	// SUNDARGARH TOWN /91 /2023 ()	
174	D-CRLMC/12381/2026	STATE OF ODISHA SAGARIKA MAJHI VS	SASMITA NANDA VS	// PURUNAKATAK /143 /2020 ()	
175	D-CRLMC/12384/2026	STATE OF ODISHA RANJIT KUMAR SWAIN VS	SATYA RANJAN PATI VS	// //0 ()	
176	D-CRLMC/12389/2026	STATE OF ODISHA SUSANTA BEHERA VS	AMITAV TRIPATHY VS	// BANIGOCHA /67 /2024 ()	
177	D-CRLMC/12392/2026	STATE OF ODISHA MANAS ROUT VS	AMITAV TRIPATHY VS	// SARANAKUL /124 /2022 ()	
178	D-CRLMC/12407/2026	STATE OF ODISHA KRUSHNA MAJHI VS	SUSANTA KUMAR LENKA VS	// TUMUDIBANDHA /39 /2025 ()	AOR20220001299C202600030
179	D-CRLMC/12416/2026	STATE OF ODISHA RAJA @ RAJA SINGH VS	RAMESH CHANDRA MAHARANA VS	// LAXMISAGAR P.S. /284 /2021 ()	
180	D-CRLMC/12418/2026	STATE OF ODISHA KALIA @ GYANA RANJAN MISHRA VS	SATYA RANJAN MULIA VS	// SALIPUR /21 /2014 ()	
181	D-CRLMC/12424/2026	STATE OF ODISHA BASANT ORAM @ BASANTA ORAM VS	DIPANKAR ACHARYA VS	// PHULBANI TOWN /9 /2026 ()	
		STATE OF ODISHA		//	

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182	D-CRLMC/12425/2026	BASUDEV BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	DELANGA /34 /2018 () //	
183	D-CRLMC/12443/2026	SUBHRAKANTA JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KHARABEL NAGAR P.S. /20 /2024 () //	
184	D-CRLMC/12450/2026	FAKIR KARNA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	SUNDARGARH TOWN /28 /2016 () //	
185	D-CRLMC/12465/2026	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ANGUL SADAR PS /556 /2021 () //	
186	D-CRLMC/12474/2026	BICHITRA KUMAR MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	MALKANGIRI /54 /2014 () //	
187	D-CRLMC/12475/2026	DHARMENDRA SAHOO VS RINA MAHARANA	PRAKASH KUMAR MISHRA VS	/ /0 () //	
188	D-CRLMC/12480/2026	GANESH NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BANIGOCHA /23 /2021 () //	
189	D-CRLMC/12496/2026	SUKUMAR PATNAIK @ SONU @ VS STATE OF ODISHA	SUKUMAR PATNAIK @ SONU @ VS ANSHU SAHOO	BOLANGIR TOWN /184 /2020 () //	AOD20240000942C202600005
190	D-CRLMC/12499/2026	GANESH NAYAK @ NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BANIGOCHA /45 /2023 () //	
191	D-CRLMC/12520/2026	MILI BEHERA VS STATE OF ODISHA	SRINIBAS PARIJA VS	BALIKUDA /72 /2023 () //	
192	D-CRLMC/12527/2026	KANHA @ RANJAN KUMAR BARIK VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /75 /2015 () //	
193	D-CRLMC/12568/2026	SUBHRANSHU SEKHAR PADHI	ABHASH GARNAIK	MANCHESWAR P.S. /198 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/12588/2026	SRINIBASH MISHRA @ SRINIBAS MISHRA	SOUMYA RANJAN MOHANTY	BAUNISUNI /144 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/12337/2026	PADMABATI SRICHANDAN	DEBASIS TRIPATHY	//	AOR20220001665C202600070
		VS	VS	()	
		M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD.		//	
196	D-CRLMP/12338/2026	SANTOSH KUMAR NAYAK	RAKESH KUMAR SARANGI	PATTAMUNDAI MODEL /102 /2026	AOR20220001665C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/12347/2026	RABINDRA SAHOO	PADMANAV BHUTIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/12377/2026	MANGALU NAIK	SARADA PRASAD DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/12429/2026	LAXMIKANT SAHOO	AMIT KUMAR PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/12433/2026	MENKA JENA	MANORANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/12438/2026	SOPHALI RANJAN SAHOO	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMP/12455/2026	RANJAN KUMAR BINDHANI	JUDHISTHIR SAHOO	KARANJIA /111 /2026	AOD20220003315C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/12488/2026	VICTIMS MOTHER	DOLAGOBINDA MOHAPATRA	RAGHUNATHPUR /166 /2025	AOR20230000065C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/12505/2026	MANOJ KUMAR MOHAPATRA	LOKESH GOURAV MOHARANA	/ /0	
		VS	VS	()	

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205	D-CRLMP/12514/2026	STATE OF ODISHA SACHIDANANDA SAMAL VS	KSHIROD KUMAR ROUT VS	// /0 ()	
206	D-CRLMP/12529/2026	STATE OF ODISHA RAMANARAYAN BAL VS	SUBHAM SATAPATHY VS	// /0 ()	
207	D-CRLMP/12545/2026	STATE OF ODISHA KALIYA DALANA PUJA COMMITTEE, PITHAPUR VS	GYANENDRA CHANDRA SWAIN VS	// /0 ()	
208	D-CRLMP/12551/2026	STATE OF ODISHA NALINI KANTA MOHANTY VS	GYANENDRA CHANDRA SWAIN VS	// /0 ()	
209	D-CRLMP/12582/2026	STATE OF ODISHA LAXMI KHATOI VS	GOPINATH MISHRA VS	// /0 ()	
210	D-CRLMP/12587/2026	STATE OF ODISHA SURENDRANATH SATAPATHY VS	SANJIB KUMAR RATH VS	// /0 ()	
211	D-CRLMP/12594/2026	STATE OF ODISHA NISAMANI SRICHANDAN VS	ACHYUTANANDA PATTANAİK VS	// /0 ()	AOD20240000586C202600117
212	D-CRLREV/12486/2026	STATE OF ODISHA REVENSHAW NAYAK VS	JITENDRA KUMAR DIGAL VS	// /0 ()	
213	D-CRLREV/12498/2026	STATE OF ODISHA PARUMA NAYAK PRAFULLA JENA VS	SOUBHAGYA SWAIN VS	// /0 ()	ANANDAPUR /43 /2015 AOR20220001296C202600074
214	D-CRLREV/12501/2026	STATE OF ODISHA ARUN KUMAR BHUYAN @ BABULU VS	SASANKA SEKHAR PAIKRAY VS	// /0 ()	RAYAGADA TOWN /15 /2010 AOR20220001266C202600016
215	D-CRLREV/12502/2026	STATE OF ODISHA RAJKUMAR ENTERPRISES, BALASORE VS	PRASANTA KUMAR SATAPATHY VS	// /0 ()	KASAFAL MARINE /36 /2025
		STATE OF ODISHA		//	

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216	D-CRLREV/12541/2026	NANDU NAYAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /147 /2025 () //	
217	D-CRLREV/12574/2026	DHIRENDRANATH MOHANTA VS ACHYUTA KUMAR NANDA (DEAD)	NIRANJAN LENKA VS	//0 () //	
218	D-EXP/19126/2026	SHIBA PRASAD KUNAR VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// () //	
219	D-EXP/19174/2026	SARAT CHANDRA SAHOO VS SUB-TREASURY OFFICER, BUGUDA, GANJAM	SANJIB KUMAR RATH VS	// () //	
220	D-FAO/18913/2026 FAO/388/2026	MANAGING COMMITTEE OF ADIVASI HIGH SCHOOLS VS STATE OF ODISHA	SUNIL KUMAR PATTNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha) Gia/0003090/2017	
221	D-FAO/18921/2026 FAO/387/2026	MANAGING COMMITTEE OF BHIMA BHOI JANMA GRAM HIGH SCHOOL, SAIBARNAPUR VS STATE OF ODISHA	GRANITH KUMAR SAIBARNAPUR VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha) Gia/0000066/2018	
222	D-FAO/18943/2026	BIJAYA KALTA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// () //	
223	D-FAO/19030/2026	TILOTTAMA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
224	D-FAO/19047/2026	RANJAN KUMAR BHADRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //	
225	D-FAO/19063/2026	MANORANJAN SETHI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //	
226	D-FAO/19070/2026	SUKANTA CHARAN JENA VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
227	D-FAO/19115/2026	SUBASH CHANDRA PANDA	MAHENDRA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-FAO/19123/2026	MANAGING COMMITTEE OF BHAGABATI MATA UCH	MAHENDRA KUMAR SAHOO	//	AOD20220001927C202600068
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-FAO/19140/2026	SMRUTI SANGITA RAY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-FAO/19160/2026	SANATAN SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-FAO/19175/2026	M.C. OF SUBUDHESWAR MILITA BIDYAPITHA, BAN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-FAO/19178/2026	AMIYABALA PARIDA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-FAO/19181/2026	M.C. OF SIDHESWAR HIGH SCHOOL, GHADIAMAL,	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-FAO/19189/2026	SUVENDU KUMAR MISHRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-FAO/19195/2026	M.C. OF AKHANDALESWAR GIRLS HIGH SCHOOL,	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-FAO/19200/2026	GAGAN BIHARI PRUSTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-FAO/19201/2026	M.C. OF SAPANPUR U.P. (M.E.) SCHOOL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-FAO/19202/2026	SAROJ RANJAN SWAIN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	

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239	D-FAO/19205/2026	STATE OF ODISHA M.C. OF GRAM PANCHAYAT HIGH SCHOOL, BASELINE, PANDRABARA	MAHENDRA KUMAR SAHOO	// // 0	
240	D-FAO/19206/2026	STATE OF ODISHA M.C. OF BIJU HIGH SCHOOL, SUNKI	MAHENDRA KUMAR SAHOO	// // 0	
241	D-FAO/19209/2026	STATE OF ODISHA SWADESH RANJAN DHALL	MAHENDRA KUMAR SAHOO	// // 0	
242	D-MACA/18871/2026	STATE OF ODISHA SAKUNTALA PRADHAN	PRADEEP KUMAR MISHRA	// // 0	
243	D-MACA/18872/2026	SUSHANTA JENA THE MANAGER (LEGAL CELL), NEW INDIA ASSURANCE CO. LTD., KOLKATA	RESHMA KUMAR CHALI	// // 0	
244	D-MACA/18923/2026	SANTILATA MALIK SURYAKANTA SAHU @ SAHOO	PRASANNA KUMAR MISHRA	// // 0	AOD2026000093C202600035
245	D-MACA/18925/2026	HIMANSHU SEKHAR NATH BASANTA KUMAR SAHOO	PRASANNA KUMAR MISHRA	// // 0	AOD2026000093C202600036
246	D-MACA/18955/2026	VS KALAKAR JUANGA	VS KAPILA CHARAN NAYAK	// // 0	
247	D-MACA/18970/2026	BASANTA DEHURY SUMITRA JUANGA	KAPILA CHARAN NAYAK	// // 0	
248	D-MACA/19094/2026	VS BASANTA DEHURY NABATI JUANGA	VS KAPILA CHARAN NAYAK	// // 0	
249	D-MACA/19099/2026	BASANTA DEHURY D.M., ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, BSR	ADYMTALIBSEN	// // 0	
		VS SHRIMATI NAIK	VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MATA/19092/2026	ANSUMAN PRADHAN VS LULIPTA BEURA	ASHOK DAS VS	// 0 //	
251	D-RPFAM/18953/2026	SMRUTI SMITA SAMAL VS PREETAM GOCHHAYAT	PRAVAT KUMAR MOHANTY VS	// 0 //	
252	D-RPFAM/18989/2026	BHAGABATI DAS@MAHALIK VS RANJAN KUMAR MAHALIK	ARIJEET MISHRA VS	// 0 //	
253	D-RPFAM/19016/2026	IPSITA PANDA VS SUBBASIS MISHRA	SADAYA LAXMI PATNAIK VS	// 0 //	
254	D-RSA/19109/2026	MANOJ KUMAR JENA VS RINATI PRABHA PANDA @ MISHRA	SUKANTA KUMAR NAYAK VS	// 0 //	
255	D-RVWPET/19132/2026	BHAGIRATHI NAYAK VS HAZARI RANA	DR. SUJATA DASH VS	// 0 //	
256	D-TRP(C)/18852/2026	LIMARANI MISHRA VS SIDHINATH BEHERA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202600086
257	D-TRP(C)/18903/2026	SUBASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// 0 //	
258	D-TRP(C)/18904/2026	SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// 0 //	
259	D-TRP(C)/18907/2026	SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// 0 //	
260	D-TRP(C)/18948/2026	RATNAMAYEE TRIPATHY VS BIJAY KUMAR PANDA	RANJIB DAS VS	// 0 //	
261	D-TRP(C)/18954/2026	MONALISHA ROUT @ DORA	ARUNA NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-TRP(C)/19057/2026	RAKESH DORA MANISH MUDULI	PRASANTA KUMAR SAHOO	//	
		VS	VS	()	
263	D-TRP(C)/19162/2026	SRIKANTA DAS SWAROOPA MOHAPATRA	SOUMYA MISHRA	//	
		VS	VS	()	
264	D-TRPCRL/12447/2026	SIDHARTH SAMANTARA PREETI RANJAN SAHOO	PRANAYA SWAIN	//	
		VS	VS	()	
265	D-WA/18938/2026	NIRUPAMA SAHOO JAGADANANDA PAL	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
266	D-WA/18965/2026	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600150
		VS	VS	()	
267	D-WA/19005/2026	LOKANATH DASH STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600150
		VS	VS	()	
268	D-WA/19006/2026	PRAVAT KUMAR SAHOO SECRETARY OF STEEL AND MINES DEPT	AGODISHA	//	LOD20240000200C202600142
		VS	VS	()	
269	D-WA/19007/2026	RABINARAYAN MISHRA SECRETARY OF STEEL AND MINES DEPT	ADVOCATE GENERAL	//	LOD20240000194C202600151
		VS	VS	()	
270	D-WA/19077/2026	BAJINATH KISKU SECRETARY OF STEEL AND MINES DEPT	GOVT OF ODISHA	//	LOD20240000172C202600151
		VS	VS	()	
271	D-WA/19087/2026	BIRENDRA KUMAR DHAR SUSHILA KIRAN LAKRA	SACHIDANANDA SAHOO	//	
		VS	VS	()	
272	D-WA/19119/2026	STATE OF ODISHA SECRETARY OF STEEL AND MINES DEPT	AGODISHA	//	LOD20240000200C202600143
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WA/19122/2026	KESARI NAIK SECRETARY OF STEEL AND MINES DEPT VS JAYA SINGH PUTA	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600152
274	D-WA/19124/2026	COMMISSIONER CUM SECRETARY OF SECRETARY OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT / VS MAA BUDHIJAGULAI SHG	COMMISSIONER CUM SECRETARY OF SECRETARY OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT / VS	// // ()	LOD20240000172C202600152
275	D-WA/19149/2026	PRINCIPAL SECRETARY OF FOOD SUPPLY AND CONSUMER WELFARE DEPT VS MAA RANGAMAHAL WSHG	PRINCIPAL SECRETARY OF FOOD SUPPLY AND CONSUMER WELFARE DEPT VS	// // ()	LOD20240000200C202600144
276	D-WA/19153/2026	PRINCIPAL SECRETARY OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT VS ANANTA GOPAL SHG	PRINCIPAL SECRETARY OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT VS	// // ()	LOD20240000194C202600154
277	D-WA/19156/2026	BHAGIRATHI NAYAK VS HAZARI RANA	DR. SUJATA DASH VS	// // ()	
278	D-WP(C)/18843/2026 WP(C)/13061/2026	GOPAL PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()	
279	D-WP(C)/18844/2026	BIPIN KUMAR DEHURI VS STATE OF ODISHA	ABHISHEK DASH VS	// // ()	AOD20240000186C202600030
280	D-WP(C)/18845/2026	PRAFULLA KUMAR PATNAIK VS BANK OF INDIA	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202600034
281	D-WP(C)/18846/2026	SAPNA SHARMA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600085
282	D-WP(C)/18847/2026	HAZARI SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202600067
283	D-WP(C)/18848/2026	CHAUDHURY AJOYA KUMAR DASH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/18849/2026 WP(C)/13004/2026	MALAYAKANTA SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
285	D-WP(C)/18850/2026	RASMITA PRUSTY VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	AOR20220001665C202600071
286	D-WP(C)/18853/2026	RAJENDRA SAHOO VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
287	D-WP(C)/18854/2026	MAHENDRA SABAR VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
288	D-WP(C)/18855/2026	SONISHA BEHERA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
289	D-WP(C)/18856/2026	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
290	D-WP(C)/18857/2026	SUBHALAXMI DAS VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
291	D-WP(C)/18858/2026	PRADEEP KUMAR NAIK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
292	D-WP(C)/18859/2026	SANTOSH KUMAR NAIK VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
293	D-WP(C)/18860/2026 WP(C)/13021/2026	ASUTOSH SINGH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
294	D-WP(C)/18861/2026 WP(C)/13066/2026	AMIT SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
295	D-WP(C)/18862/2026	SARAT KUMAR KACHHIA	BRAJA KISHOR PANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/18863/2026	SURENDRA KUMAR BEHERA	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/18864/2026	KARUNAKAR MALLIK	AJAYA KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/18865/2026	RADHAKANTA GURU	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/18866/2026	SAKHIGOPAL PRADHAN	SURENDRA KUMAR PATRI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/18867/2026	BHIMSEN AGRAWAL	SUBHAM AGRAWAL	//	
	WP(C)/13090/2026	VS	VS	()	
		EXECUTIVE OFFICER, NAC DHARAMGARH		//	
301	D-WP(C)/18868/2026	DILLIP KUMAR PANDA	PANCHANAN PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/18869/2026	RAMESH CHANDRA OJHA	APARESH BHOI	//	AOR20220001814C202600013
	WP(C)/13028/2026	VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/18870/2026	RASHMI RANJAN JENA	SUBHAM AGRAWAL	//	
		VS	VS	()	
		EXECUTIVE OFFICER, NAC DHARAMGARH		//	
304	D-WP(C)/18874/2026	PAWAN KUMAR SINGH	PARTHA SARATHI DAS	//	AOD20240000364C202600120
		VS	VS	()	
		COMMISSIONER CUM CHAIRMAN STA ODISHA		//	
305	D-WP(C)/18876/2026	SUBASH CHANDRA MISHRA	RAMAKRISHNA BISOI	//	AOD20240000311C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/18877/2026	SURENDRA KUMAR BARIK	BIRAJA PRASANNA DAS	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/18879/2026	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600038
308	D-WP(C)/18880/2026	STATE OF ODISHA PAWAN KUMAR SINGH VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600121
309	D-WP(C)/18882/2026	COMMISSIONER CUM CHAIRMAN STA ODISHA PRAFULLA BAG VS	DILLIP KUMAR SAHOO VS	// // ()	AOR20250000149C202600017
310	D-WP(C)/18883/2026	STATE OF ODISHA CHANDRAKANT MISHRA VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600032
311	D-WP(C)/18884/2026	STATE OF ODISHA TAPAN KUMAR NAYAK VS	BHAKTA RANJAN BARIK VS	// // ()	
312	D-WP(C)/18885/2026	STATE OF ODISHA SUBHRANSHU SWAIN VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600035
313	D-WP(C)/18886/2026	STATE OF ODISHA DEBANANDA PRADHAN VS	SUSANTA KUMAR LENKA VS	// // ()	
314	D-WP(C)/18887/2026	STATE OF ODISHA DIBYA RANJAN PRASAD NANDA VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600036
315	D-WP(C)/18888/2026	STATE OF ODISHA KABITA MOHANTY VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600033
316	D-WP(C)/18889/2026	STATE OF ODISHA SASHIDHAR DASH VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600039
317	D-WP(C)/18890/2026	STATE OF ODISHA PRASANNA KUMAR SARANGI VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/18891/2026	BIDYADHAR BASANTARA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
319	D-WP(C)/18892/2026	LAXMI CHANDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
320	D-WP(C)/18893/2026	BICHITRANANDA MOHARANA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
321	D-WP(C)/18896/2026	RABINDRANATH NAIK VS STATE OF ODISHA	KALPANA NAYAK VS	// 0 //	
322	D-WP(C)/18897/2026	SITARAM MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
323	D-WP(C)/18898/2026	SWETA KUMAR MEKAP VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
324	D-WP(C)/18899/2026	DINDAYAL SAHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	AOD20240000516C202600017
325	D-WP(C)/18900/2026	JAGABANDHU SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	AOD20240000516C202600018
326	D-WP(C)/18901/2026	RABINDRANATH SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
327	D-WP(C)/18902/2026	ADWAIT KUMAR PATTNAIK VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	AOR20240001111C202600003
328	D-WP(C)/18905/2026	DEBENDRA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
329	D-WP(C)/18906/2026	BIJOY CHANDRA JENA	NIHAL RATH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/18908/2026	NAMASHREE BISWAL	BISWAJIT MOHAPATRA	//	
	WP(C)/13072/2026	VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/18909/2026	SURDAS BAG	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/18910/2026	PRIYANKA BAG	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/18911/2026	GRAMYA VIKASH SANGATHAN (GVS) KHURDA	PRASANT KISHORE RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/18912/2026	BANAMALI PATEL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/18914/2026	JANA SMALL FINANCE BANK LTD, BHADRAK	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/18915/2026	SANJAYA PRASAD JAL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/18916/2026	ANTARJYAMI BISWAL	SUDHIR RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/18917/2026	HARISHCHANDRA BARIK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/18918/2026	PRAKASH KUMAR PATRA	SAMEER KUMAR DAS	//	
	WP(C)/13074/2026	VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/18919/2026	AGADHU SUNA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/18920/2026	M/S PRASANT ENTERPRISE, DHENKANAL	JANMEJAYA DASH	//	
		VS	VS	()	
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
342	D-WP(C)/18922/2026	LALIT MOHAN DALIARSINGH	SANTOSH KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/18924/2026	BENUDHAR PRADHAN	SATYABRATA SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/18927/2026	BINAPANI BARIK	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/18928/2026	GIRINDRANATH SAHU	SATYABRATA SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/18930/2026	SOUDAMINI DEI	DINESH KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-WP(C)/18931/2026	JAGDISH PRASAD NAIK	JAYDEEP PAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/18932/2026	GANESWAR BEHERA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		CHIEF MANAGING DIRECTOR, ORISSA POWER TRANSMISSION CORPORATION LTD, BHUBANESWAR			
349	D-WP(C)/18934/2026	KANCHAN GOUDA	KISHORE KUMAR MISHRA	//	AOD20250000498C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/18936/2026	TARAKANTA HANSADA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/18937/2026	BHAGIRATHI MARANDI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		CHIEF EXECUTIVE OFFICER, (TPNODL), BALASORE		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/18939/2026	PIOLAL BISWAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
353	D-WP(C)/18941/2026	ASHOK KUMAR NAYAK VS ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, CUTTACK	SATYABADI MANTRY VS	// 0 //	
354	D-WP(C)/18942/2026	SHIVSANKAR MOHANTY VS STATE OF ODISHA	VS	// 0 //	
355	D-WP(C)/18944/2026	SRIKANTA JENA VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //	
356	D-WP(C)/18945/2026	SIDDARTHA MUKHI VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //	
357	D-WP(C)/18947/2026	M/S SUSHANT MINERALS PVT.LTD, KEONJHAR VS COMMISSIONER (APPEALS) GST, CS AND CUSTOMS, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// 0 //	
358	D-WP(C)/18950/2026	M/S NARENDRA KUMAR BAL, KEONJHAR VS DY.COMMISSIONER, GST, CE AND CUSTOMS, ROURKEALA	BIBHUTI BHUSAN PANDA VS	// 0 //	
359	D-WP(C)/18951/2026	CHANDAN PRADHAN VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //	
360	D-WP(C)/18956/2026	PABITRA MOHAN GHADEI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
361	D-WP(C)/18957/2026	NARENDRA ROUT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
362	D-WP(C)/18958/2026	GEETA RANI NAYAK VS STATE OF ODISHA	RAMESH CHANDRA NAYAK VS	// 0 //	
363	D-WP(C)/18959/2026	PURUSOTTAM KHATUA	SIBA PRASAD SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/18960/2026	AARADHYA RIDHI ENTERPRISES	MANORANJAN PADHY	//	AOD20220003086C202600053
		VS	VS	()	
		STATE BANK OF INDIA		//	
365	D-WP(C)/18967/2026	PRABODH KUMAR BHADRA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		TATA POWER NORTHERN ODISHA DISTRIBUTION LTD(TPNODL), BALASORE		//	
366	D-WP(C)/18968/2026	ABHAYA KUMAR SAHOO	MANAS RANJAN DHAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/18969/2026	SANJAY KUMAR MISHRA	RABINDRA KUMAR SAHOO	//	
		VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR		//	
368	D-WP(C)/18971/2026	HIMANSU MOHAN MISHRA	ATUL TRIPATHY	//	AOD20240000618C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/18972/2026	M/S SIBARAM MAJHI	DILLIP KUMAR SAHOO	//	AOD20240000078C202600014
		VS	VS	()	
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA			
370	D-WP(C)/18973/2026	RANJAN KAR	BIBHUHENDRA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/18974/2026	NIROJ KUMAR SETHI	ATUL TRIPATHY	//	AOD20240000618C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/18975/2026	M/S U-TECH SERVICE	RAJJEET ROY	//	AOR20220001462C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/18976/2026	KABITA PATTAYAT	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/18978/2026	M/S. OM MEDICAL STORE, NAYAGARH	SOUMYA MISHRA	//	
	WP(C)/13034/2026	VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/18979/2026	STATE OF ODISHA SAKUNTALA NAYAK VS	TAPAN KUMAR MANDAL VS	// // 0	
376	D-WP(C)/18980/2026	STATE OF ODISHA ALOK KUMAR ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
377	D-WP(C)/18981/2026	STATE OF ODISHA KALU DALEI VS	SARAT CHANDRA MEKAP VS	// // 0	
378	D-WP(C)/18982/2026	THE COLLECTOR, NAYAGARH M/S. SIBARAM MUDULI ANKULI, BERHAMPUR VS	PADMALAYA MOHAPATRA VS	// // 0	
379	D-WP(C)/18983/2026 WP(C)/13097/2026	STATE OF ODISHA MAA MANTRABASULI WSHG ALAMONGA, BONTH VS	UMA CHARAN MISHRA VS	// // 0	
380	D-WP(C)/18985/2026	STATE OF ODISHA DIPTIMAYEE DAS VS	SWAPNA KUMAR OJHA VS	// // 0	
381	D-WP(C)/18986/2026	STATE OF ODISHA GOBINDA CHANDRA MAHANTA VS	RABI NARAYAN BEHERA VS	// // 0	
382	D-WP(C)/18987/2026	STATE OF ODISHA PRAMILA SABAR VS	SWAPNA KUMAR OJHA VS	// // 0	
383	D-WP(C)/18988/2026	STATE OF ODISHA M/S BAJARANGI AUTO ELECTRONICS VS	DILLIP KUMAR SAHOO VS	// // 0	AOD2024000078C202600018
384	D-WP(C)/18990/2026	THE PRINCIPAL COMMISSIONER OF CGST DHIRENDRA KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202600087
385	D-WP(C)/18991/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600059
		STATE OF ODISHA		//	

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386	D-WP(C)/18992/2026	JYOTI KUMARI SUKLA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
387	D-WP(C)/18993/2026	NARAYAN PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600088
388	D-WP(C)/18994/2026	NANDAKISHORE TANDI VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //	
389	D-WP(C)/18995/2026	PRATIKSHYA BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
390	D-WP(C)/18996/2026	PRATIKSHYA BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
391	D-WP(C)/18997/2026	MOHASHAKTI FORGING PVT LTD VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600052
392	D-WP(C)/18998/2026	RAMA KRUSHNA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
393	D-WP(C)/18999/2026	BISWANATH SETHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
394	D-WP(C)/19000/2026	BHOLANATH PANDEY VS SWAYAM SINDDDHA SAHU	MOHAMMED MUSTAQ ANSARI VS	// 0 //	
395	D-WP(C)/19001/2026	PANCHANAN PASAYAT VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //	
396	D-WP(C)/19002/2026	ARNAPURNA RATH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
397	D-WP(C)/19003/2026	PREM RATAN PANDA	SOUMYA DEV RAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/19008/2026	SASANKA SEKHAR NANDA	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/19009/2026	CHRISTIAN ORGANIZATION FOR DEVELOPMENT AND PROMOTION, NISARA	SAMIR KANTON, NISARA	//	
		VS	VS	()	
		UNION OF INDIA		//	
400	D-WP(C)/19011/2026	ANUPAMA SAHU	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/19012/2026	SARAT CHANDRA PANDA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/19013/2026	BINODINI DAS	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/19014/2026	SANATAN MALLICK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/19015/2026	ASWINI SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/19017/2026	SANGHAMITRA MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/19018/2026	NIRAD KUMAR SAHOO	KARUNAKAR RATH	//	
		VS	VS	()	
		THE MANAGEMENT, M/S.BHARAT SECURITY SERVICES, JAJPUR		//	
407	D-WP(C)/19019/2026	SANGHAMITRA MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/19020/2026	SANGHAMITRA MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600065
		VS	VS	()	

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409	D-WP(C)/19021/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600063
410	D-WP(C)/19022/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600064
411	D-WP(C)/19023/2026	STATE OF ODISHA MAMATA KANUNGO VS	JYOTI PATNAIK VS	// // ()	
412	D-WP(C)/19024/2026	STATE OF ODISHA KUMBHAKARNA MAHANTA VS	PRAKASH KUMAR MISHRA VS	// // ()	
413	D-WP(C)/19025/2026	STATE OF ODISHA KALANDI CHARAN BEHERA VS	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202600003
414	D-WP(C)/19026/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600068
415	D-WP(C)/19027/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600060
416	D-WP(C)/19028/2026	STATE OF ODISHA M/S VIJAI ELECTRICAL LTD., HYDERABAD VS	NILAMADHABA ROUT VS	// // ()	
417	D-WP(C)/19029/2026	STATE OF ODISHA DHIRENDRA KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600089
418	D-WP(C)/19031/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202600061
419	D-WP(C)/19032/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// // () //	

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420	D-WP(C)/19033/2026	TATA STEEL MINING WORKERS UNION OFFICE VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202600090
421	D-WP(C)/19034/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202600062
422	D-WP(C)/19036/2026	M/S SAHEJ VENTURES PRIVATE LIMITED VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //	AOR20220001610C202600026
423	D-WP(C)/19037/2026	GOURI SARKAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// () //	
424	D-WP(C)/19038/2026	SACHIDANANDA PATRA VS STATE OF ODISHA	JAWAHARLAL NAYAK VS	// () //	AOR20220002153C202600003
425	D-WP(C)/19039/2026	SEIKH LIYAKAT ALI VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// () //	
426	D-WP(C)/19040/2026	UPENDRA KUMAR SAHOO (PROP- KUMAR ENTERPRISES) VS THE SUPERINTENDENT CGST AND CENTRAL EXCISE, BHUBANESWAR X RANGE RANGE	PRADEEP SAHOO VS	// () //	AOD20240000942C202600004
427	D-WP(C)/19041/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202600069
428	D-WP(C)/19042/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// () //	AOR20220001657C202600070
429	D-WP(C)/19043/2026	TRINATH HARIJAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //	AOD20240000639C202600011
430	D-WP(C)/19044/2026	SAMBHUNATH SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
431	D-WP(C)/19045/2026	SUBASINI HOTA	SUMANTA BHUYAN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/19046/2026	BISWAJEET BEHERA	ASHOK DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/19048/2026	DWARIKANATH DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/19049/2026	M/S.RKD CONSTRUCTIONS PVT.LTD, BHUBANESWAR	PRATIK ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/19050/2026	M/S VASU GARMENTS, BERHAMPUR, GANJAM	PADMALAYA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/19052/2026	ARUNDHATI KAR	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/19054/2026	PRATIK NAG	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/19055/2026	M/S.RKD CONSTRUCTION PVT.LTD, BHUBANESWAR	PRATIK ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/19056/2026	BENULATA DEI	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/19058/2026	SARAT KUMAR DAS	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/19059/2026	M/S ROURKELA FOOD STUFFS	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600046
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
442	D-WP(C)/19060/2026	SARITA PARIDA	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	

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443	D-WP(C)/19061/2026	STATE OF ODISHA ANUSUYA MOHANTY VS	JITENDRA KUMAR DIGAL VS	// // 0	
444	D-WP(C)/19064/2026	STATE OF ODISHA NAMITA PRADHAN VS	JITENDRA KUMAR DIGAL VS	// // 0	
445	D-WP(C)/19065/2026	STATE OF ODISHA BIJAYALAXMI MAHAHPATRA VS	JITENDRA KUMAR DIGAL VS	// // 0	
446	D-WP(C)/19066/2026	STATE OF ODISHA SARASINI PRADHAN VS	SANGRAM JENA VS	// // 0	
447	D-WP(C)/19067/2026	STATE OF ODISHA M/S.RKD CONSTRUCTIONS PVT.LTD, BHUBANESWAR VS	SUPRATIK ACHARYA VS	// // 0	
448	D-WP(C)/19068/2026	STATE OF ODISHA M/S.AISHWARJYALAXMI HEALTH AND HOSPITALITY PVT.LTD., MAYURBHANJ VS	DR.NIRANJAN SWAIN VS	// // 0	
449	D-WP(C)/19069/2026	TATA POWER COMPANY LTD.,MUMBAI AKSHAYA KUMAR BARIK VS	DR.NIRANJAN SWAIN VS	// // 0	
450	D-WP(C)/19072/2026	STATE OF ODISHA M/S MAA SANTOSHI TRANSPORT, ANGUL VS	BISWABHUSAN DAS VS	// // 0	
451	D-WP(C)/19073/2026	STATE OF ODISHA M/S.RKD CONSTRUCTIONS PVT. LTD., BHUBANESWAR VS	SUPRATIK ACHARYA VS	// // 0	
452	D-WP(C)/19074/2026	STATE OF ODISHA BIJAY CHANDRAKSHYA DEO VS	SANGRAM JENA VS	// // 0	
453	D-WP(C)/19075/2026	STATE OF ODISHA SANJUKTA DALABEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// // 0 //	

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454	D-WP(C)/19078/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
455	D-WP(C)/19079/2026	NARENDRA KUMAR PANDA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
456	D-WP(C)/19080/2026	PIJUS KANTI MANDAL VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
457	D-WP(C)/19081/2026	PRABHUSAHA E KANDULUNA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
458	D-WP(C)/19084/2026	SUNIL BISOI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
459	D-WP(C)/19085/2026	MANJUSHREE LENKA VS BRANCH MANAGER SBI JAGADA BRANCH, ROURKELA	RAJAKISHORE SAHOO VS	// 0 //	
460	D-WP(C)/19086/2026	MANORANJAN GHARAMI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
461	D-WP(C)/19089/2026	JOSEPH TOPNO VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
462	D-WP(C)/19090/2026	MANOTOSH GHARAMI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
463	D-WP(C)/19091/2026	BISWAJIT MANDAL VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
464	D-WP(C)/19093/2026	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
465	D-WP(C)/19095/2026	AJAY KUMAR MOHANTY	GOUTAM CHARAN ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/19096/2026	M/S.VIJAI ELECTRICALS LTD., HYDERABAD	NILAMADHABA ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/19097/2026	SIDHESWAR PADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/19098/2026	GATI KRUSHNA BEHERA	DEBASISH SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/19101/2026	BRAJA KISHORE BANDAKI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/19106/2026	UMAKANTA PANI	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/19107/2026	DEBENDRA SA	ANKITA PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/19108/2026	AJAYA KUMAR HARICHANDAN	H.V.B.R.K.DORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/19111/2026	M/S.SWAPNESWAR FLY ASH, JAJPUR	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/19112/2026	NIRUPAMA BISWAL	ASIT KUMAR CHAUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/19113/2026	BASANTA JENA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/19118/2026	BASANTI DEVI	HRUDANANDA TRIPATHY	//	
		VS	VS	0	

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477	D-WP(C)/19120/2026	STATE OF ODISHA KSHIROD KUMAR SUBUDHI VS	TAPAN KUMAR BISWAL VS	// // 0	
478	D-WP(C)/19127/2026	AUTHORIZED OFFICER, CANARA BANK, CUTTACK KSHIROD KUMAR SUBUDHI VS	TAPAN KUMAR BISWAL VS	// // 0	
479	D-WP(C)/19129/2026	AUTHORIZED OFFICER, CANARA BANK, CUTTACK BHAKTA PRASAD PRADHAN VS	ABHAYA KUMAR SHARMA VS	// // 0	
480	D-WP(C)/19130/2026	THE ADDL COMMISSIONER OF SETTLEMANT AND CONSOLIDATION, SAMBALPUR SURENDRA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
481	D-WP(C)/19133/2026	STATE OF ODISHA MSP INFRACON PRIVATE LIMITED, BHUBANESWAR BISWAJIT NAYAK VS	VS	// // 0	
482	D-WP(C)/19134/2026	HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR DAYANIDHI SA VS	ANKITA PATI VS	// // 0	
483	D-WP(C)/19135/2026	STATE OF ODISHA TARAMANI BARIK VS	Dibyajyoti Nayak VS	// // 0	
484	D-WP(C)/19136/2026	STATE OF ODISHA GREWAL MINERAL AND METALS LLP, KEONJHAR VS	AMIT PATTNAIK VS	// // 0	
485	D-WP(C)/19137/2026	UNION OF INDIA BIRACHANDRA MAJHI VS	DIGAMBAR SETHI VS	// // 0	
486	D-WP(C)/19138/2026	STATE OF ODISHA MALUNI BEHERA VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
487	D-WP(C)/19139/2026	STATE OF ODISHA MSP INFRACON PRIVATE LIMITED, BHUBANESWAR BISWAJIT NAYAK VS	VS	// // 0	
		HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR		//	

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488	D-WP(C)/19141/2026	BHAGABAN SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
489	D-WP(C)/19143/2026	SANTANU KUMBHAKAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
490	D-WP(C)/19144/2026	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR VS HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //	
491	D-WP(C)/19145/2026	RUKMANI PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
492	D-WP(C)/19146/2026	PRAKASH KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
493	D-WP(C)/19148/2026	MANASI SETHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
494	D-WP(C)/19150/2026	MITRABHANU PATEL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
495	D-WP(C)/19151/2026	MURALIDHAR BARIKI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
496	D-WP(C)/19154/2026	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR VS HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //	
497	D-WP(C)/19155/2026	SAMBARI KISKU VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //	
498	D-WP(C)/19157/2026	MANJU BHOI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
499	D-WP(C)/19159/2026	NAYAPALLI BRIT COLONY DEVELOPMENT COMMITTEE, BHUBANESWAR	BISWAJIT NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/19163/2026	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR	BISWAJIT NAYAK	//	
		VS	VS	0	
		HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR		//	
501	D-WP(C)/19164/2026	PARAMANIK PRADHAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/19165/2026	N.BULU PRADHAN	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/19168/2026	KSHITISH KUMAR SETHI	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/19169/2026	SUPRAVA DEI	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/19171/2026	SANJULATA BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/19172/2026	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR	BISWAJIT NAYAK	//	
		VS	VS	0	
		HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR		//	
507	D-WP(C)/19176/2026	SARATA CHANDRA BEHERA	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/19177/2026	BHASKAR TAREI	RABINDRANATH BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/19179/2026	UPENDRA PATEL	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/19180/2026	B.MALLESWARI	RABINDRANATH BARIK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/19182/2026	STATE OF ODISHA HIMANSHU BHUSAN NAYAK VS COMMISSIONER OF CT AND GST	DEBASISH HAZRA VS	// // 0	AOD20240000796C202600014
512	D-WP(C)/19183/2026	M/S MAMATA SWAIN VS THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CENTRAL EXCISE AND CUSTOMS	DEBASISH HAZRA VS	// // 0	AOD20240000796C202600015
513	D-WP(C)/19184/2026	RAJESWARI HATI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0	
514	D-WP(C)/19185/2026	PADMA CHARAN MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// // 0	
515	D-WP(C)/19186/2026	SUKANTI DEVI VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// // 0	
516	D-WP(C)/19187/2026	RAJKISHORE DAS VS COMMISSIONER OF CT AND GST	DEBASISH HAZRA VS	// // 0	AOD20240000796C202600016
517	D-WP(C)/19188/2026	M/S JAYADEV INSTITUTE OF SOCIAL SCIENCE AND RESEARCH (RASSI), BHUBANESWAR VS STATE OF ODISHA	DEBASISH HAZRA VS	// // 0	
518	D-WP(C)/19190/2026	MANOJ KUMAR RAY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// // 0	
519	D-WP(C)/19191/2026	MAMITA DALAI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0	
520	D-WP(C)/19192/2026	SIBAN MISHRA VS UCO BANK, BHUBANESWAR	SOUMYA MISHRA VS	// // 0	
521	D-WP(C)/19193/2026	M/S PRAGATI CHARITABLE TRUST, BHUBANESWAR VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/19194/2026	G.BNAMALI RAO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
523	D-WP(C)/19196/2026	DHANANJAYA PATRO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
524	D-WP(C)/19197/2026	THE ASSESSING OFFICER-CUM-S.E.(ELECT.),BSED, TENDIKUMAR MAHARANA VS	TEENDIKUMAR MAHARANA VS	// () //	
525	D-WP(C)/19198/2026	M/S KUMKUM ENTERPRISES,BHADRAK M/S. SHANTIPRAVA EDUCATIONAL TRUST(SET), BHADRAK VS	SHANTIPRAVA RATH VS	// () //	
526	D-WP(C)/19199/2026	SAROJ DEOBHANJ VS STATE OF ODISHA	DEVASHIS PANDA VS	// () //	
527	D-WP(C)/19203/2026	RAMACHANDRA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	// () //	
528	D-WP(C)/19204/2026	LATA PRADHAN VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
529	D-WP(C)/19207/2026	THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER(ELECT.)MOTIKRAN SUB DIVISION, NAYAPALLI, TPCODL VS ANUBHA RAY	TEENDIKUMAR MAHARANA VS	// () //	
530	D-WP(C)/19208/2026	MAA SHANTI PADDY PROCESSING PVT.LTD., INDRABHAINIPUR,BHUBANESWAR VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK BRANCH	ABHIRAM NAIK VS	// () //	
531	D-WPCRL/12380/2026	ABHIRAM NAIK VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	//0 () //	
532	D-WPCRL/12446/2026	SURG. LT. CDR. DEEPIYOTI CHAUDHURI VS CHAIRPERSON,ODISHA STATE COMMISSION FOR PROTECTION OF CHILD RIGHTS	IN PERSON VS	GOPALPUR /132 /2026 () //	
533	D-ABLAPL/12336/2026	RADHA PARIDA	ASUTOSH TRIPATHY	HINDOL /82 /2026	AOR20220001648C202600026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/12339/2026	UPENDRA NATH JENA	RANJAN KUMAR ROUT	S.P.(CID-CRL),CUTTACK /33 /2009	AOR20230000872C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/12340/2026	SUBAS CHANDRA SAHU	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/12341/2026	DINESH SAHU	BASUDEV BARIK	BOLANGIR SADAR /337 /2025	AOR20240000156C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/12343/2026	SANTOSH BEHERA	RAJENDRA NARAYAN ROUT	CHAMAKHANDI /88 /2023	AOR20220001558C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/12344/2026	DEEPAK @ DEEPAK BEHERA	GIRIJA PRASAD MOHANTY	MOTANGA /74 /2026	AOR20230000611C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/12346/2026	AJIT KUMAR SAHOO	SAROJ KUMAR PADHY	BOUDH /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/12349/2026	KAILASH CHANDRA BALIARSINGH	JNYANANANDA PANDA	KOTOAGARH /110 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/12357/2026	SUNIL @ SK SUNIL @ SK SAHABUL	GURUPRASAD BEHERA	SAHADEV KHUNTA /130 /2026	AOR20220000925C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/12358/2026	BIREN BISWAL	ASUTOSH TRIPATHY	BANTALA /169 /2026	AOR20220001648C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/12359/2026	ANANTA PARIDA	OM PRAKASH SARAN	DHENKANAL SADAR /320 /2026	AOR20220000371C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/12363/2026	SACHITANANDA BEHERA	SHWETA DAS	TIGIRIA /104 /2026	
		VS	VS	()	

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545	D-ABLAPL/12366/2026	STATE OF ODISHA AGNI PRASAD LENKA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
546	D-ABLAPL/12367/2026	STATE OF ODISHA FAKIR MOHAN PRADHAN VS	BYOMAKESH TRIPATHY VS	// /0 ()	
547	D-ABLAPL/12368/2026	STATE OF ODISHA PRATIMA JENA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
548	D-ABLAPL/12369/2026	STATE OF ODISHA SRIKANTA KUMAR DAS VS	BYOMAKESH TRIPATHY VS	// /0 ()	
549	D-ABLAPL/12370/2026	STATE OF ODISHA MADHU SUDAN RAY VS	BYOMAKESH TRIPATHY VS	// /0 ()	
550	D-ABLAPL/12371/2026	STATE OF ODISHA SAIRUN BIBI VS	BHARAT JALLI VS	// PIPLI /174 /2026 ()	AOD20240000581C202600047
551	D-ABLAPL/12374/2026	STATE OF ODISHA LAXMAN SAHU VS	SURENDRA KUMAR GARTIA VS	// BARPALLI /358 /2024 ()	
552	D-ABLAPL/12376/2026	STATE OF ODISHA AMAR DAS VS	MANOJ KUMAR PANI VS	// PIRAHAT P.S /55 /2026 ()	
553	D-ABLAPL/12383/2026	STATE OF ODISHA BIDYADHAR @ BIDYA BARIK VS	GOPAL KRISHNA NAYAK VS	// TARASINGI /47 /2014 ()	
554	D-ABLAPL/12386/2026	STATE OF ODISHA HARIBANDHU NAHAK VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /261 /2024 ()	
555	D-ABLAPL/12387/2026	STATE OF ODISHA BHAGABAN DAS VS	AMITAV TRIPATHY VS	// DASPALLA /81 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/12388/2026	TUKUNA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /113 /2026 () //	
557	D-ABLAPL/12391/2026	BAPUNU DAS @ SANTOSH DAS VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	BASTA /219 /2026 () //	
558	D-ABLAPL/12393/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	ANSHUMAN PANDA VS	ANANTPUR /56 /2026 () //	
559	D-ABLAPL/12395/2026	ARKHITA PURUSOTAM @ ARAKHITA PURUSHOTTAM VS STATE OF ODISHA	NARAYANA MURTY VS	BISSAMCUTTACK /53 /2026 () //	AOR20220002995C202600032
560	D-ABLAPL/12396/2026	GANESH @ DIPTIRANJAN NATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /247 /2026 () //	AOD20250000009C202600041
561	D-ABLAPL/12397/2026	RAHUL @ SADASHIV MAHAPATRA VS STATE OF ODISHA	SUSAMARANI SAHOO VS	KEONJHAR TOWN /358 /2026 () //	
562	D-ABLAPL/12398/2026	GANESH @ DIPTIRANJAN NATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /249 /2026 () //	AOD20250000009C202600042
563	D-ABLAPL/12399/2026	RAMBHA BARIK VS STATE OF ODISHA	PANKAJ SONI VS	// () //	AOR20220000053C202600029
564	D-ABLAPL/12400/2026	KRUSHNA CHANDRA BHOLA @ KRUSHNA BHOLA VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (ASKA) /141 /2026 () //	AOR20220001311C202600038
565	D-ABLAPL/12403/2026	ARABINDA CHAKRA @ AUROBINDA CHAKRA VS STATE OF ODISHA	UMAKANTA BARIK VS	BHARATPUR PS /804 /2025 () //	
566	D-ABLAPL/12405/2026	PANKAJ @ PANKAJ KUMAR SAH VS STATE OF ODISHA	UMAKANTA BARIK VS	PLANTSITE /384 /2026 () //	
567	D-ABLAPL/12408/2026	PRAVAT RANJAN BEHERA	ARUN KUMAR PATRA	//	AOD20240000516C202600019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/12413/2026	STATE OF ODISHA SK. SAINUR	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025	
		VS	VS	()	
569	D-ABLAPL/12414/2026	STATE OF ODISHA BHIMSEN NAYAK	DALIRANI BEHURAY	BRAMHA BARADA /81 /2026	
		VS	VS	()	
570	D-ABLAPL/12417/2026	STATE OF ODISHA BIKRAM SETHI	MANOJ KUMAR MALLICK	PATTAMUNDAI MODEL /124 /2026	
		VS	VS	()	
571	D-ABLAPL/12420/2026	STATE OF ODISHA BABAN @ SAI NIRMALYA BARIK	MD. GOLAM MADANI	BHADRAK RURAL /779 /2025	
		VS	VS	()	
572	D-ABLAPL/12423/2026	STATE OF ODISHA SATYA JENA	AMULYA RATNA PANDA	SORO /332 /2026	
		VS	VS	()	
573	D-ABLAPL/12428/2026	STATE OF ODISHA ISWAR MALLIK	ARIJEET MISHRA	SUKINDA /69 /2026	
		VS	VS	()	
574	D-ABLAPL/12430/2026	STATE OF ODISHA SK MASTAN	ARIJEET MISHRA	MALKANGIRI /6 /2026	
		VS	VS	()	
575	D-ABLAPL/12431/2026	STATE OF ODISHA BIMBADHAR SAHOO	ARIJEET MISHRA	PANIKOILI /186 /2024	
		VS	VS	()	
576	D-ABLAPL/12432/2026	STATE OF ODISHA DINA @ DINABANDHU TANDI	SURESH KUMAR JENA	LACHHIPUR /145 /2025	
		VS	VS	()	
577	D-ABLAPL/12435/2026	STATE OF ODISHA PITAMBAR GIRI @ KUNA	SIDHARTHA DAS	RASGOBINDPUR /204 /2026	
		VS	VS	()	
578	D-ABLAPL/12437/2026	STATE OF ODISHA PRAMOD KUMAR PATRA	ALOK KUMAR MOHAPATRA	JAGATPUR /344 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/12440/2026	STATE OF ODISHA JANA MALLIK VS	ARIJEET MISHRA VS	// KUAKHIA /156 /2026 ()	
580	D-ABLAPL/12441/2026	STATE OF ODISHA BASUDEV ROUTARAY VS	SAKTI PRASAD DAS VS	// JANKIA P.S. /379 /2025 ()	
581	D-ABLAPL/12442/2026	STATE OF ODISHA SK. SALIM VS	PRIYA RANJAN MISHRA VS	// DHAMNAGAR /171 /2026 ()	
582	D-ABLAPL/12444/2026	STATE OF ODISHA NARESH SAHOO @ NARESH CHANDRA SAHOO VS	SAMIR KUMAR MISHRA VS	// BISOI /99 /2025 ()	
583	D-ABLAPL/12445/2026	STATE OF ODISHA AKTAR ALI SHAH @ GULAM VS	SABYASACHI MISHRA VS	// DELANGA /103 /2026 ()	
584	D-ABLAPL/12448/2026	STATE OF ODISHA SARAFAT ALLI SAHA @ GOUSI VS	SABYASACHI MISHRA VS	// DELANGA /103 /2026 ()	
585	D-ABLAPL/12452/2026	STATE OF ODISHA RUPALI DAS VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /134 /2026 ()	AOD20260000159C202600010
586	D-ABLAPL/12454/2026	STATE OF ODISHA PRASANTA PRADHAN VS	SURYA KANTA PRADHAN VS	// NCB BHUBANESWAR /3 /2021 ()	
587	D-ABLAPL/12457/2026	UNION OF INDIA (N.C.B) PRATAP KUMAR SAHOO VS	ADITI HOTA VS	// //0 ()	
588	D-ABLAPL/12459/2026	STATE OF ODISHA PURNENDU KUMAR MISHRA VS	RAJ KUMAR ROUT VS	// CHANDRASEKHARPUR /317 /2026 ()	
589	D-ABLAPL/12460/2026	STATE OF ODISHA KUNIRANI BALIARSINGH VS	SURYA NARAYAN MISHRA VS	// JODAPADAR /61 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/12461/2026	RANJIT PARIDA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	NIALI /184 /2012 () //	
591	D-ABLAPL/12463/2026	SULEKHA CHAMPATI @ SULEKHA CHAMATIRAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	JANKIA P.S. /277 /2026 () //	
592	D-ABLAPL/12464/2026	RAJIB LOCHAN BEHERA @ BEGERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /81 /2026 () //	
593	D-ABLAPL/12467/2026	MEENA BALABANTRAY VS STATE OF ODISHA	RAJ KUMAR ROUT VS	BASELI SAHI PS /137 /2026 () //	
594	D-ABLAPL/12472/2026	DUKHISHYAM MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /159 /2026 () //	
595	D-ABLAPL/12473/2026	HEMANTA JENA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /87 /2026 () //	
596	D-ABLAPL/12476/2026	SURYAKANTA @ SARBESWER JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /257 /2026 () //	
597	D-ABLAPL/12478/2026	SUMANTA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
598	D-ABLAPL/12479/2026	AJAYA KUMAR ROUT VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /114 /2026 () //	
599	D-ABLAPL/12481/2026	DUKHA MARTHA @ DUKHISHYAM MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SAHID NAGAR P.S. /25 /2026 () //	
600	D-ABLAPL/12485/2026	SAMBHUNATH PARMALICK VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	/ /0 () //	
601	D-ABLAPL/12491/2026	DEBASISH KUMAR GIRI	PRIYA RANJAN SINGH	DHENKANAL SADAR /342 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
602	D-ABLAPL/12500/2026	STATE OF ODISHA SAMIRA KHATUA	PRASANTA KUMAR SAHOO	// KAMAKHYANAGAR /164 /2026	
		VS	VS	()	
603	D-ABLAPL/12503/2026	STATE OF ODISHA KABITA SAHOO	PRIYA RANJAN SINGH	// BHUBAN /160 /2026	
		VS	VS	()	
604	D-ABLAPL/12504/2026	STATE OF ODISHA SAGAR ROY @ RAJ	BISWANATH BEHERA	// BARBIL /315 /2025	AOR20220003680C202600007
		VS	VS	()	
605	D-ABLAPL/12515/2026	STATE OF ODISHA BISHAL HARIJAN	RAJIB LOCHAN PATNAIK	// PAPADAHANDI /93 /2025	
		VS	VS	()	
606	D-ABLAPL/12518/2026	STATE OF ODISHA BIJAYANANDA SAHOO	RAJAKISHORE SAHOO	// / /0	
		VS	VS	()	
607	D-ABLAPL/12521/2026	ALTAFUL HAQ BIBHUTIBHUSAN BARIK @ BABA	BISWORANJAN SWAIN	// BASUDEVPUR /207 /2026	
		VS	VS	()	
608	D-ABLAPL/12523/2026	STATE OF ODISHA RAJENDRA NARAYAN DAS	BISWABHUSAN DAS	// KUJANGA /114 /2026	
		VS	VS	()	
609	D-ABLAPL/12530/2026	STATE OF ODISHA ABHIMANYU NAYAK	KAUSTUVA MOHANTY	// SEA BEACH /117 /2026	
		VS	VS	()	
610	D-ABLAPL/12532/2026	STATE OF ODISHA BARSARANI MAHANTI	AMIT KUMAR SAA	// BOLANGIR SADAR /94 /2026	
		VS	VS	()	
611	D-ABLAPL/12535/2026	STATE OF ODISHA NIBASI JENA	AJAYA NAYAK	// SAHID NAGAR P.S. /188 /2026	
		VS	VS	()	
612	D-ABLAPL/12539/2026	STATE OF ODISHA KRUSHNA MACHA	RAJIB LOCHAN PATNAIK	// CHITRAKONDA /30 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/12544/2026	STATE OF ODISHA BIRAKISHORE DWARI VS	PRASHANTA KUMAR NAYAK VS	// KANTAMAL /59 /2026 ()	AOD20240000333C202600024
614	D-ABLAPL/12547/2026	STATE OF ODISHA DR. MAHALINGAM VENKATESHAN VS	KOUSIK ANANDA GURU VS	// KHANDAGIRI P.S. /319 /2026 ()	
615	D-ABLAPL/12548/2026	STATE OF ODISHA PRADEEP KHATUA @ PRADEEP BARIK VS	PRASHANTA KUMAR NAYAK VS	// KANTAMAL /36 /2026 ()	AOD20240000333C202600023
616	D-ABLAPL/12554/2026	STATE OF ODISHA PANKAJ MOHAPATRA VS	PRAKASH CHANDRA DASH VS	// NEMALO /105 /2026 ()	
617	D-ABLAPL/12558/2026	STATE OF ODISHA ANIL KUMAR BARAL VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /183 /2026 ()	
618	D-ABLAPL/12559/2026	STATE OF ODISHA ASHOK JENA VS	SUKANTA KUMAR NAYAK VS	// BARI RAMCHANDRAPUR /293 /2023 ()	
619	D-ABLAPL/12560/2026	STATE OF ODISHA KUNA PRADHAN VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /184 /2020 ()	
620	D-ABLAPL/12562/2026	STATE OF ODISHA SK. MUSTAFA VS	ASHOK KUMAR SARANGI VS	// KALINGA NAGAR /310 /2025 ()	
621	D-ABLAPL/12565/2026	STATE OF ODISHA MIR RAMJAN VS	SUKANTA KUMAR NAYAK VS	// BHADRAK RURAL /308 /2026 ()	
622	D-ABLAPL/12566/2026	STATE OF ODISHA SIPUN PRADHAN VS	NARENDRA PRASAD RATH VS	// GOLANTHARA (BERHAMPUR) /95 /2026 ()	
623	D-ABLAPL/12569/2026	STATE OF ODISHA DILLIP BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /172 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/12570/2026	NUPUR PRIYADARSHINI PRUSTY VS STATE OF ODISHA	PRADIPTA KUMAR SAHOO VS	PURI SADAR /149 /2026 () //	
625	D-ABLAPL/12571/2026	MANASH KUMAR DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MARINE PST TALCHUA /62 /2026 () //	
626	D-ABLAPL/12572/2026	HARISH KUMAR VS STATE OF ODISHA	RUCHI RAJGARHIA VS	/ /0 () //	
627	D-ABLAPL/12580/2026	LALITA SAHU @ KALITA SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /354 /2025 () //	
628	D-ABLAPL/12581/2026	HEMANTA PANDA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /97 /2026 () //	
629	D-ABLAPL/12583/2026	MAHAMMAD JAHUR @ ZAHUR MOHAMMED VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SALIPUR /232 /2026 () //	
630	D-ABLAPL/12584/2026	BIKRAM MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /194 /2025 () //	
631	D-ABLAPL/12585/2026	AMIT KUMAR ROUT @ AMIT ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	INFOVALLY UPD BHUBANESWAR /139 /2026 () //	
632	D-ABLAPL/12586/2026	JAGAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SAINTALA /106 /2026 () //	
633	D-ABLAPL/12591/2026	SATYARANJAN SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS	MAHAKALPARA /112 /2026 () //	
634	D-ABLAPL/12593/2026	AJAY @ SUBHENDU SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /273 /2026 () //	AOD20240000586C202600118
635	D-ABLAPL/12595/2026	RATIKANT SWAIN	BALARAM NAYAK	MAHAKALPARA /112 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :27/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/12596/2026	MOHAMMAD FAIZU @ MD. FOEIZ	SIDHARTHA DAS	BARBIL /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/12600/2026	ANADI CHARAN PATI	SASANKA SEKHAR PAIKRAY	DHENKANAL TOWN /326 /2021	AOR20220001266C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/12602/2026	BHABANI DEY	JAGANNATH KAMILA	SORO /363 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/12605/2026	MOHAMMAD KIRMANI	SUBHRAJIT SAHOO	CAPITAL P.S. /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/12607/2026	DIPU BEHERA @ DEEPAK BEHERA	SANTOSH KUMAR MAHANTY	KOTINANDA /58 /2026	AOD20240000242C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/12608/2026	SK. AKHLAK	PRAVAT RANJAN BARIK	KAKATAPUR /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :27/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/4457/2026 CONTR/ /	ARCHANA TARAI MP	ADV.	8/2026
2	D-RFA/251/2009 RFA/251/2009	KULAMANI BEHERA MP	M/S.S.P.MISRA	21/2026
3	D-TRPCRL/4620/2026 TRPCRL/17/2026	MONALISHA ROUT@DORA MP	ARUNA NAYAK	32/2026
4	D-TRPCRL/12447/2026 TRPCRL/ /	PREETI RANJAN SAHOO MP	PRANAYA SWAIN	33/2026
5	D-CRP/15739/2026 CRP/ /	RABINDRA @ KUMAR BUGUDAI MP	JITENDRA KUMAR MISHRA (2)	39/2026
6	D-CRLMP/12337/2026 CRLMP/ /	PADMABATI SRICHANDAN MP	DEBASIS TRIPATHY	113/2026
7	D-CRLMP/2038/2022 CRLMP/2038/2022	PRABINA MOHURIA MP	SURYAKANTA DASH	114/2026
8	D-CRLMP/12505/2026 CRLMP/ /	MANOJ KUMAR MOHAPATRA MP	LOKESH GOURAV MOHARANA	115/2026
9	D-CRLMP/12438/2026 CRLMP/ /	SOPHALI RANJAN SAHOO MP	DEBIDUTTA MOHAPATRA	116/2026
10	D-CRLMP/12438/2026 CRLMP/ /	SOPHALI RANJAN SAHOO MP	DEBIDUTTA MOHAPATRA	117/2026
11	D-CRLMP/11211/2026 CRLMP/524/2026	M/S. DURGESH MOTORS PVT. LTD., CUTTACK MP	AKASH MISHRA	118/2026
12	D-CMAPL/21410/2025 CMAPL/222/2025	BISWARANJAN BARIK MP	GAJENDRANATH ROUT	118/2026
13	D-JCRLA/27082/2025 JCRLA/150/2025	MANAS @ DINESH PRADHAN MP	(MR. SUDHANSHU SEKHAR DASH)	119/2026
14	D-CMAPL/21410/2025 CMAPL/222/2025	BISWARANJAN BARIK MP	GAJENDRANATH ROUT	119/2026
15	D-JCRLA/27077/2025 JCRLA/145/2025	MAHABIR SAHU MP	ADV.	120/2026
16	D-CMAPL/19004/2026 CMAPL/ /	GAYA NIAL@GAJANAN NIAL MP	ADV.	120/2026
17	D-JCRLA/27077/2025 JCRLA/145/2025	MAHABIR SAHU MP	ADV.	121/2026
18	D-TRP(C)/18852/2026 TRP(C)/ /	LIMARANI MISHRA MP	SRINIVAS MOHANTY	140/2026
19	D-TRP(C)/15217/2026 TRP(C)/102/2026	SMITARANI JENA MP	SATYA RANJAN MOHAPATRA	141/2026
20	D-TRP(C)/18903/2026 TRP(C)/ /	SUBASH SAO MP	LAXMI SHARMA	142/2026
21	D-TRP(C)/18904/2026 TRP(C)/ /	SUBHASH SAO MP	LAXMI SHARMA	143/2026
22	D-TRP(C)/18907/2026 TRP(C)/ /	SUBHASH SAO MP	LAXMI SHARMA	144/2026
23	D-TRP(C)/18948/2026 TRP(C)/ /	RATNAMAYEE TRIPATHY MP	RANJIB DAS	145/2026
24	D-TRP(C)/19162/2026 TRP(C)/ /	SWAROOPA MOHAPATRA MP	SOUMYA MISHRA	146/2026
25	D-RVWPET/17272/2026 RVWPET/ /	GOBINDA ROUT MP	AMIT PRASAD BOSE	190/2026
26	D-RVWPET/5195/2026	RAMA KRUSHNA MOHAPATRA	GOPAL PRASAD JENA	

	RVWPET/ /	MP		191/2026
27	D-RVWPET/19132/2026	BHAGIRATHI NAYAK	DR. SUJATA DASH	
	RVWPET/ /	MP		192/2026
28	D-RVWPET/19132/2026	BHAGIRATHI NAYAK	DR. SUJATA DASH	
	RVWPET/ /	MP		193/2026
29	D-MATA/2841/2025	NUPURA BHOI@ ARATI	SISIR KUMAR PUROHIT	
	MATA/48/2025	MP		263/2026
30	D-MATA/16896/2026	PABITRA KUMAR BARIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	MATA/149/2026	MP		264/2026
31	D-BLAPL/1765/2026	RAJU NAYAK		
	BLAPL/617/2026	MP		291/2026
32	D-BLAPL/26908/2025	SUBRATA KUMAR NAYAK		
	BLAPL/9148/2025	MP		292/2026
33	D-BLAPL/6723/2026	RASMI NARAYAN SAHOO		
	BLAPL/2245/2026	MP		293/2026
34	D-BLAPL/5862/2026	RANJAN PALEI		
	BLAPL/1970/2026	MP		294/2026
35	D-CONTC/12160/2025	SUDHAKAR MISHRA		
	CONTC/1543/2025	MP		304/2026
36	D-CONTC/3733/2022	NANDA NAIK	M/S. PRADEEP KUMAR ROUT	
	CONTC/3733/2022	MP		305/2026
37	D-CONTC/19152/2026	SUSHANTA KUMAR NAYAK	ADV.	
	CONTC/ /	MP		306/2026
38	D-CRLREV/12486/2026	REVENSHAW NAYAK	JITENDRA KUMAR DIGAL	
	CRLREV/ /	MP		520/2026
39	D-CRLREV/12502/2026	RAJKUMAR ENTERPRISES, BALASORE	PRASANTA KUMAR SATAPATHY	
	CRLREV/ /	MP		521/2026
40	D-CRLREV/11514/2026	SMRUTI SAGAR SAMAL	DEVASHIS PANDA	
	CRLREV/ /	MP		522/2026
41	D-CRLREV/12498/2026	PRAFULLA JENA	SOUBHAGYA SWAIN	
	CRLREV/ /	MP		523/2026
42	D-CRLREV/12498/2026	PRAFULLA JENA	SOUBHAGYA SWAIN	
	CRLREV/ /	MP		524/2026
43	D-FAO/18913/2026	MANAGING COMMITTEE OF ADIVASI HIGH SCHOOL, BALASORE	SUSHIL KUMAR PAINAIAK	
	FAO/388/2026	MP		639/2026
44	D-FAO/18921/2026	MANAGING COMMITTEE OF BHIMA BHOISANIKUMAR PATIL SCHOOL, SUBARNAPUR	SANTOSH KUMAR PATIL	
	FAO/387/2026	MP		640/2026
45	D-FAO/18943/2026	BIJAYA KALTA	SUBHADUTTA ROURTRAY	
	FAO/ /	MP		641/2026
46	D-FAO/17288/2026	MANAGING COMMITTEE OF JANKIA BALASUBHADRANAIKUMAR SCHOOL, BARIMUL, JAJPUR	SUBHADUTTA ROURTRAY	
	FAO/386/2026	MP		642/2026
47	D-FAO/16094/2026	SUNIL KUMAR PAL	SURENDRA KUMAR SAHOO	
	FAO/384/2026	MP		643/2026
48	D-FAO/150/2021	UNION OF INDIA	RAJ BIMAL DAS	
	FAO/150/2021	MP		644/2026
49	D-FAO/150/2021	UNION OF INDIA	RAJ BIMAL DAS	
	FAO/150/2021	MP		645/2026
50	D-FAO/150/2021	UNION OF INDIA	RAJ BIMAL DAS	
	FAO/150/2021	MP		646/2026
51	D-FAO/19030/2026	TILOTTAMA DASH	KUNAL KUMAR SWAIN	
	FAO/ /	MP		647/2026
52	D-FAO/19047/2026	RANJAN KUMAR BHADRA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		648/2026
53	D-FAO/19063/2026	MANORANJAN SETHI	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		649/2026
54	D-FAO/19115/2026	SUBASH CHANDRA PANDA	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		650/2026
55	D-FAO/17902/2026	SIBA SUNDAR DAS	SUDHANSHU SEKHAR PRATAP	
	FAO/ /	MP		651/2026
56	D-FAO/19140/2026	SMRUTI SANGITA RAY	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		652/2026
57	D-FAO/19160/2026	SANATAN SAHOO	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		653/2026

58	D-FAO/19175/2026 FAO/ /	M.C. OF SUBUDHESWAR MILITA BIDYAPITH MAHENDRA KUMAR SAHOO MP	MAHENDRA KUMAR SAHOO	654/2026
59	D-FAO/19178/2026 FAO/ /	AMIYABALA PARIDA MP	MAHENDRA KUMAR SAHOO	655/2026
60	D-FAO/19181/2026 FAO/ /	M.C. OF SIDHESWAR HIGH SCHOOL, GHADIAN MAHENDRA KUMAR SAHOO MP	MAHENDRA KUMAR SAHOO	656/2026
61	D-FAO/19195/2026 FAO/ /	M.C. OF AKHANDALESWAR GIRLS HIGH SCHOOL, GONDURBAHARS, BILASOORE MP	MAHENDRA KUMAR SAHOO	657/2026
62	D-FAO/19201/2026 FAO/ /	M.C. OF SAPANPUR U.P. (M.E.) SCHOOL MP	MAHENDRA KUMAR SAHOO	658/2026
63	D-FAO/19200/2026 FAO/ /	GAGAN BIHARI PRUSTY MP	MAHENDRA KUMAR SAHOO	659/2026
64	D-FAO/19202/2026 FAO/ /	SAROJ RANJAN SWAIN MP	MAHENDRA KUMAR SAHOO	660/2026
65	D-FAO/19205/2026 FAO/ /	M.C. OF GRAM PANCHAYAT HIGH SCHOOL, HANSEDRATKUMAR SAHOO MP	MAHENDRA KUMAR SAHOO	661/2026
66	D-FAO/19206/2026 FAO/ /	M.C. OF BIJU HIGH SCHOOL, SUNKI MP	MAHENDRA KUMAR SAHOO	662/2026
67	D-FAO/19189/2026 FAO/ /	SUVENDU KUMAR MISHRA MP	MAHENDRA KUMAR SAHOO	663/2026
68	D-FAO/19209/2026 FAO/ /	SWADESH RANJAN DHALL MP	MAHENDRA KUMAR SAHOO	664/2026
69	D-ABLAPL/5942/2026 ABLAPL/2719/2026	BIBEKANANDA BAL MP	JAYADEBA BEHERA	665/2026
70	D-ABLAPL/6830/2022 ABLAPL/6830/2022	MAHESWAR MAJHI @ MAHENDRA KUMAR UMESH CHANDRA JENA MP	MAHENDRA KUMAR SAHOO	666/2026
71	D-ABLAPL/36205/2025 ABLAPL/13792/2025	MD ASIF @ MD ASIF MANNU MP	UMA SHANKAR PATEL	667/2026
72	D-ABLAPL/24/2026 ABLAPL/83/2026	MANOJ NAYAK @ MANOJ KUMAR NAYAK MP		668/2026
73	D-ABLAPL/6841/2026 ABLAPL/2949/2026	PRAMOD KUMAR PANDA MP	SATYA NARAYAN BHRAMAR RAY	669/2026
74	D-ABLAPL/11185/2026 ABLAPL/4590/2026	TOFAN DHADA @ CHINTU DHADA MP	SARTHAK SATAPATHY	670/2026
75	D-ABLAPL/40352/2025 ABLAPL/110/2026	PARBATI PAIKRAY MP	HEMANTA KUMAR MOHANTA	671/2026
76	D-ABLAPL/11850/2026 ABLAPL/4781/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA MP	SADHARTHA DAS	672/2026
77	D-ABLAPL/8232/2025 ABLAPL/3133/2025	ABHAY KUMAR NAYAK MP		673/2026
78	D-ABLAPL/11861/2026 ABLAPL/4782/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA MP	SADHARTHA DAS	674/2026
79	D-ABLAPL/6390/2026 ABLAPL/2744/2026	SADDAM MASTANA @ MD MASTAN @ SERRASANTIA KUMAR MP	ROUTRAY	675/2026
80	D-ABLAPL/10154/2026 ABLAPL/4310/2026	DEEPAK @ SILU MALIK MP	SUNIL KUMAR PANDA	676/2026
81	D-ABLAPL/6935/2026 ABLAPL/2965/2026	SURYA NARAYAN PANDA MP		677/2026
82	D-ABLAPL/6013/2026 ABLAPL/2557/2026	SANJIB TANI MP	PRASHANTA KUMAR NAYAK	678/2026
83	D-ABLAPL/15490/2024 ABLAPL/5752/2024	SURYA @ SURYAKANTA NAIK MP		679/2026
84	D-RSA/5383/2026 RSA/ /	JAYAMATI MOHAKUD @ BEHERA MP	RANJAN KUMAR ROUT	706/2026
85	D-RSA/45/2026 RSA/ /	PRADEEP DHAREI MP	PRASANTA KUMAR SATAPATHY	707/2026
86	D-RSA/2470/2025 RSA/49/2025	AGANI CHARAN PATRA MP	RAMAKANTA MOHANTY, (SR.ADV.)	708/2026
87	D-RSA/53553/2025 RSA/210/2026	GURUBARI BEHERA MP	TUSAR KUMAR MISHRA	709/2026
88	D-RSA/18195/2026 RSA/ /	SASMITA BISWAL MP	UMESH CHANDRA MOHANTY	710/2026
89	D-CMP/18894/2026	DIBYASINGH JENA	DEEPALI MAHAPATRA	

	CMP/723/2026	MP		819/2026
90	D-CMP/18929/2026 CMP/ /	JOGESWAR SARANGI MP	KISHORE CHANDRA RAJGURU MOHAPATRA	820/2026
91	D-CMP/18935/2026 CMP/ /	ALOK PATNAIK @ ALOK PATTANAIK MP	MAHESWAR MOHANTY	821/2026
92	D-CMP/19051/2026 CMP/ /	BHASKAR CHANDRA DASH @ PANDA MP	AMITAV TRIPATHY	822/2026
93	D-CMP/19083/2026 CMP/ /	BALARAM BEHERA MP	BHASKAR CHANDRA PANDA	823/2026
94	D-CMP/19117/2026 CMP/ /	NALINI PRAVA MOHANTA MP	ANAM CHARAN PANDA	824/2026
95	D-CMP/19131/2026 CMP/ /	BRAHMANANDA PRADHAN MP	HRUDANANDA MOHAPATRA	825/2026
96	D-CMP/19166/2026 CMP/ /	NAGUNI BARIK MP	PRATIK DASH	826/2026
97	D-MACA/54619/2024 MACA/160/2025	CHOLA MS GENERAL INSURANCE CO. LTD., KOLKATA MP		1027/2026
98	D-MACA/18871/2026 MACA/ /	SAKUNTALA PRADHAN MP	PRADEEP KUMAR MISHRA	1028/2026
99	D-MACA/18872/2026 MACA/ /	THE MANAGER (LEGAL CELL), NEW INDIA ASSURANCE CO. LTD. MP	PRASANNA KUMAR MISHRA	1029/2026
100	D-MACA/18872/2026 MACA/ /	THE MANAGER (LEGAL CELL), NEW INDIA ASSURANCE CO. LTD. MP	PRASANNA KUMAR MISHRA	1030/2026
101	D-MACA/1158/2016 MACA/1158/2016	ABHIMANYU SAHOO MP	M/S.KISHORE KU.JENA	1031/2026
102	D-MACA/9032/2026 MACA/399/2026	AEJAZ@EJAJ KHAN MP	KAPILA CHARAN NAYAK	1032/2026
103	D-MACA/18923/2026 MACA/ /	SURYAKANTA SAHU @ SAHOO MP	PRASANNA KUMAR MISHRA	1033/2026
104	D-MACA/16544/2026 MACA/ /	THE D.M., ORIENTAL INSURANCE CO. LTD. MP	OMNATH ROY	1034/2026
105	D-MACA/18925/2026 MACA/ /	BASANTA KUMAR SAHOO MP	PRASANNA KUMAR MISHRA	1035/2026
106	D-MACA/19099/2026 MACA/ /	D.M., ICICI LOMBARD GENERAL INSURANCE CO. LTD. MP	PRASANNA KUMAR MISHRA	1036/2026
107	D-CRLMC/12384/2026 CRLMC/ /	RANJIT KUMAR SWAIN MP	SATYA RANJAN PATI	1128/2026
108	D-CRLMC/12407/2026 CRLMC/ /	KRUSHNA MAJHI MP	SUSANTA KUMAR LENKA	1129/2026
109	D-CRLMC/12424/2026 CRLMC/ /	BASANT ORAM @ BASANTA ORAM MP	DIPANKAR ACHARYA	1130/2026
110	D-CRLMC/12450/2026 CRLMC/ /	FAKIR KARNA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	1131/2026
111	D-CRLMC/12465/2026 CRLMC/ /	HEMANTA KUMAR MISHRA MP	PRAKASH KUMAR MISHRA	1132/2026
112	D-CRLMC/12465/2026 CRLMC/ /	HEMANTA KUMAR MISHRA MP	PRAKASH KUMAR MISHRA	1133/2026
113	D-CRLMC/12520/2026 CRLMC/ /	MILI BEHERA MP	SRINIBAS PARIJA	1134/2026
114	D-CRLA/12354/2026 CRLA/ /	SANKAR SAHOO MP	OM PRAKASH SARAN	1134/2026
115	D-CRLMC/12588/2026 CRLMC/ /	SRINIBASH MISHRA @ SRINIBAS MISHRASOUMYA MP	RANJAN MOHANTY	1135/2026
116	D-CRLA/12385/2026 CRLA/390/2026	CHENGA@RAKESH BEHERA MP	AMLAN SHAKTI PAUL	1135/2026
117	D-CRLA/34692/2025 CRLA/1297/2025	SADIK HUSSAIN MP	ABHISHEK PRADHAN	1136/2026
118	D-CRLA/57/2019 CRLA/57/2019	SIBA@SIBA SANKAR GOUDA MP	JITENDRA SAMANTARAY	1137/2026
119	D-CRLA/12537/2026 CRLA/ /	SAROJ BARIHA MP	IPSIT AUROBINDO ACHARYA	1138/2026
120	D-CRLA/12537/2026 CRLA/ /	SAROJ BARIHA MP	IPSIT AUROBINDO ACHARYA	1139/2026

121	D-CRLA/1141/2023 CRLA/1141/2023	MADHIA @ MADHAB DAS MP	CHEERA RANJAN SATAPATHY	1140/2026
122	D-CRLA/12573/2026 CRLA/ /	HEMANTA ORAM MP	GEETANJALI MAJHI	1141/2026
123	D-CRLA/12573/2026 CRLA/ /	HEMANTA ORAM MP	GEETANJALI MAJHI	1142/2026
124	D-CRLA/12573/2026 CRLA/ /	HEMANTA ORAM MP	GEETANJALI MAJHI	1143/2026
125	D-WA/13761/2026 WA/ /	GOKULANANDA MOHANTY MP	SANJIB MOHANTY	1584/2026
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1585/2026
127	D-WA/19087/2026 WA/ /	SUSHILA KIRAN LAKRA MP	SACHIDANANDA SAHOO	1586/2026
128	D-WA/18965/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1587/2026
129	D-WA/18965/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1588/2026
130	D-WA/19156/2026 WA/ /	BHAGIRATHI NAYAK MP	DR. SUJATA DASH	1589/2026
131	D-WA/19156/2026 WA/ /	BHAGIRATHI NAYAK MP	DR. SUJATA DASH	1590/2026
132	D-WA/19005/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1591/2026
133	D-WA/19005/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1592/2026
134	D-WP(C)/18843/2026 WP(C)/13061/2026	GOPAL PRADHAN MP	NIRANJAN LENKA	8015/2026
135	D-WP(C)/51302/2024 WP(C)/31187/2024	ST. XAVIERS HIGH SCHOOL, CUTTACK MP	SIDHARTHA MISHRA	8016/2026
136	D-WP(C)/51302/2024 WP(C)/31187/2024	ST. XAVIERS HIGH SCHOOL, CUTTACK MP	SIDHARTHA MISHRA	8017/2026
137	D-WP(C)/18849/2026 WP(C)/13004/2026	MALAYAKANTA SWAIN MP	MANOJA KUMAR KHUNTIA	8018/2026
138	D-WP(C)/18844/2026 WP(C)/ /	BIPIN KUMAR DEHURI MP	ABHISHEK DASH	8019/2026
139	D-WP(C)/18853/2026 WP(C)/ /	RAJENDRA SAHOO MP	AJAYA KUMAR TRIPATHY	8020/2026
140	D-WP(C)/18855/2026 WP(C)/ /	SONISHA BEHERA MP	AJAYA KUMAR TRIPATHY	8021/2026
141	D-WP(C)/18856/2026 WP(C)/ /	PRASANNA KUMAR SWAIN MP	AJAYA KUMAR TRIPATHY	8022/2026
142	D-WP(C)/18845/2026 WP(C)/ /	PRAFULLA KUMAR PATTNAIK MP	RANJAN KUMAR ROUT	8023/2026
143	D-WP(C)/18857/2026 WP(C)/ /	SUBHALAXMI DAS MP	AJAYA KUMAR TRIPATHY	8024/2026
144	D-WP(C)/18854/2026 WP(C)/ /	MAHENDRA SABAR MP	AJAYA KUMAR TRIPATHY	8025/2026
145	D-WP(C)/4790/2026 WP(C)/5539/2026	DEBASHIS ROY MP	PRASHANTA KUMAR MOHANTY	8026/2026
146	D-WP(C)/18859/2026 WP(C)/ /	SANTOSH KUMAR NAIK MP	AJAYA KUMAR TRIPATHY	8027/2026
147	D-WP(C)/18846/2026 WP(C)/ /	SAPNA SHARMA MP	SRINIVAS MOHANTY	8028/2026
148	D-WP(C)/16066/2026 WP(C)/12505/2026	KATAK NRUTYOTSAV COMMITTEE, CUTTACK MP	SANJAYATA PATNAIK	8029/2026
149	D-WP(C)/18864/2026 WP(C)/ /	KARUNAKAR MALLIK MP	AJAYA KUMAR TRIPATHY	8030/2026
150	D-WP(C)/18867/2026 WP(C)/13090/2026	BHIMSEN AGRAWAL MP	SUBHAM AGRAWAL	8031/2026
151	D-WP(C)/18868/2026 WP(C)/ /	DILLIP KUMAR PANDA MP	PANCHANAN PANIGRAHI	8032/2026
152	D-WP(C)/18850/2026	RASMITA PRUSTY	RAKESH KUMAR SARANGI	

	WP(C)/ /	MP		8033/2026
153	D-WP(C)/18870/2026 WP(C)/ /	RASHMI RANJAN JENA MP	SUBHAM AGRAWAL	8034/2026
154	D-WP(C)/18869/2026 WP(C)/13028/2026	RAMESH CHANDRA OJHA MP	APARESH BHOI	8035/2026
155	D-WP(C)/18884/2026 WP(C)/ /	TAPAN KUMAR NAYAK MP	BHAKTA RANJAN BARIK	8036/2026
156	D-WP(C)/18886/2026 WP(C)/ /	DEBANANDA PRADHAN MP	SUSANTA KUMAR LENKA	8037/2026
157	D-WP(C)/18540/2026 WP(C)/ /	ANKIT SWAIN MP	PRANAB RANJAN CHHATOI	8038/2026
158	D-WP(C)/18896/2026 WP(C)/ /	RABINDRANATH NAIK MP	KALPANA NAYAK	8039/2026
159	D-WP(C)/18897/2026 WP(C)/ /	SITARAM MOHANTA MP	TUSHAR KANTA NAYAK	8040/2026
160	D-WP(C)/18805/2026 WP(C)/13020/2026	DEBRAJ DAS MP	SARASWATI SENAPATI	8041/2026
161	D-WP(C)/18901/2026 WP(C)/ /	RABINDRANATH SAHOO MP	TUSHAR KANTA NAYAK	8042/2026
162	D-WP(C)/18908/2026 WP(C)/13072/2026	NAMASHREE BISWAL MP	BISWAJIT MOHAPATRA	8043/2026
163	D-WP(C)/18911/2026 WP(C)/ /	GRAMYA VIKASH SANGATHAN (GVS) KHORDA MP	PRASANT KISHORE RAY	8044/2026
164	D-WP(C)/26608/2025 WP(C)/18405/2025	SRIDHAR PRASAD SAHU MP		8045/2026
165	D-WP(C)/9128/2026 WP(C)/6967/2026	CUTTACK CLUB LTD, CUTTACK MP	SATYA SUNDAR KANUNGO,UTTKARSH PATEL	8046/2026
166	D-WP(C)/17964/2026 WP(C)/12181/2026	PRABHU CHARAN MOHANTY MP	SOURAV SUMAN BHUYAN	8047/2026
167	D-WP(C)/18918/2026 WP(C)/13074/2026	PRAKASH KUMAR PATRA MP	SAMEER KUMAR DAS	8048/2026
168	D-WP(C)/18919/2026 WP(C)/ /	AGADHU SUNA MP	KRISHNA CHANDRA SAHU	8049/2026
169	D-WP(C)/18927/2026 WP(C)/ /	BINAPANI BARIK MP	SAMEER KUMAR DAS	8050/2026
170	D-WP(C)/12112/2026 WP(C)/10041/2026	ALEKHA CHANDRA BEHERA MP		8051/2026
171	D-WP(C)/18931/2026 WP(C)/ /	JAGDISH PRASAD NAIK MP	JAYDEEP PAL	8052/2026
172	D-WP(C)/18939/2026 WP(C)/ /	PIOLAL BISWAS MP	MAHESWAR MOHANTY	8053/2026
173	D-WP(C)/18899/2026 WP(C)/ /	DINDAYAL SAHA MP	ARUN KUMAR PATRA	8054/2026
174	D-WP(C)/11565/2026 WP(C)/8736/2026	RITA SINGH MP	ASHOK KUMAR ROUT	8055/2026
175	D-WP(C)/18947/2026 WP(C)/ /	M/S SUSHANT MINERALS PVT.LTD, KEONJHAR MP	BIBHUTI BHUSAN PANDA	8056/2026
176	D-WP(C)/18950/2026 WP(C)/ /	M/S NARENDRA KUMAR BAL, KEONJHAR MP	BIBHUTI BHUSAN PANDA	8057/2026
177	D-WP(C)/18900/2026 WP(C)/ /	JAGABANDHU SAHU MP	ARUN KUMAR PATRA	8058/2026
178	D-WP(C)/18902/2026 WP(C)/ /	ADWAIT KUMAR PATNAIK MP	PRAVASH CHANDRA MAHAPATRA	8059/2026
179	D-WP(C)/18957/2026 WP(C)/ /	NARENDRA ROUT MP	SAMARENDRA MOHANTY	8060/2026
180	D-WP(C)/18956/2026 WP(C)/ /	PABITRA MOHAN GHADEI MP	UPENDRA KUMAR SAMAL	8061/2026
181	D-WP(C)/10004/2011 WP(C)/10004/2011	BERHAMPUR URBAN CO-O MP	M/S.PRAFULLA KU.RATH	8062/2026
182	D-WP(C)/15242/2026 WP(C)/12606/2026	RUPA MOHANTY MP	BIBHUDHENDRA DASH	8063/2026
183	D-WP(C)/15513/2026 WP(C)/12587/2026	JYOTSANARANI MOHAPATRA MP	BIBHUDHENDRA DASH	8064/2026

184	D-WP(C)/18934/2026 WP(C)/ /	KANCHAN GOUDA MP	KISHORE KUMAR MISHRA	8065/2026
185	D-WP(C)/15247/2026 WP(C)/12791/2026	ARUP PRASAD MOHANTY MP	BIBHUDDHENDRA DASH	8066/2026
186	D-WP(C)/18960/2026 WP(C)/ /	AARADHYA RIDHI ENTERPRISES MP	MANORANJAN PADHY	8067/2026
187	D-WP(C)/17422/2026 WP(C)/12423/2026	DR.PITHA CHARAN MURMU MP	BHOJARAJ SETH	8068/2026
188	D-WP(C)/18968/2026 WP(C)/ /	ABHAYA KUMAR SAHOO MP	MANAS RANJAN DHAL	8069/2026
189	D-WP(C)/18969/2026 WP(C)/ /	SANJAY KUMAR MISHRA MP	RABINDRA KUMAR SAHOO	8070/2026
190	D-WP(C)/18976/2026 WP(C)/ /	KABITA PATTAYAT MP	PRASANTA KUMAR SATAPATHY	8071/2026
191	D-WP(C)/18978/2026 WP(C)/13034/2026	M/S. OM MEDICAL STORE, NAYAGARH MP	SOUMYA MISHRA	8072/2026
192	D-WP(C)/18979/2026 WP(C)/ /	SAKUNTALA NAYAK MP	TAPAN KUMAR MANDAL	8073/2026
193	D-WP(C)/18982/2026 WP(C)/ /	M/S. SIBARAM MUDULI ANKULI, BERHAMPUR MP	PRADMALAYA MOHAPATRA	8074/2026
194	D-WP(C)/18983/2026 WP(C)/13097/2026	MAA MANTRABASULI WSHG ALAMONGA, JHANSI MP	ANANTHARAN MISHRA	8075/2026
195	D-WP(C)/7859/2026 WP(C)/6061/2026	KAMDHENU TRADING CO., CHHATTISGARH MP	M/S. SATYA SMRUTI MOHANTY	8076/2026
196	D-WP(C)/17489/2024 WP(C)/10831/2024	PADMALOCHAN DAS MP	HEMANT KUMAR MUND	8077/2026
197	D-WP(C)/18975/2026 WP(C)/ /	M/S U-TECH SERVICE MP	RAJJEET ROY	8078/2026
198	D-WP(C)/19000/2026 WP(C)/ /	BHOLANATH PANDEY MP	MOHAMMED MUSTAQ ANSARI	8079/2026
199	D-WP(C)/19001/2026 WP(C)/ /	PANCHANAN PASAYAT MP	SOUMYA DEV RAY	8080/2026
200	D-WP(C)/8873/2025 WP(C)/9514/2025	ORISSA GRAMYA BANK, CHATHIA BRANCH, KEONJHAR MP		8081/2026
201	D-WP(C)/8869/2025 WP(C)/9535/2025	ORISSA GRAMYA BANK, PICHIKULI BRANCH, KHURDA MP		8082/2026
202	D-WP(C)/19003/2026 WP(C)/ /	PREM RATAN PANDA MP	SOUMYA DEV RAY	8083/2026
203	D-WP(C)/12432/2023 WP(C)/12432/2023	DILLIP KUMAR BARAL MP	ANUP KUMAR MOHAPATRA	8084/2026
204	D-WP(C)/19024/2026 WP(C)/ /	KUMBHAKARNA MAHANTA MP	PRAKASH KUMAR MISHRA	8085/2026
205	D-WP(C)/19023/2026 WP(C)/ /	MAMATA KANUNGO MP	JYOTI PATNAIK	8086/2026
206	D-WP(C)/19032/2026 WP(C)/ /	ASHOK KUMAR SAHOO MP	SAILAZA NANDAN DAS	8087/2026
207	D-WP(C)/10999/2026 WP(C)/8018/2026	SULAV DAS MP	NIRANJAN LENKA	8088/2026
208	D-WP(C)/11001/2026 WP(C)/8026/2026	AKSHAY WAGHMARE MP	NIRANJAN LENKA	8089/2026
209	D-WP(C)/14090/2026 WP(C)/10283/2026	LAGEN KUMAR SAHOO MP		8090/2026
210	D-WP(C)/19049/2026 WP(C)/ /	M/S.RKD CONSTRUCTIONS PVT.LTD, BHUBANESHWAR MP	SUNESTIKA ACHARYA	8091/2026
211	D-WP(C)/19050/2026 WP(C)/ /	M/S VASU GARMENTS, BERHAMPUR, GANJAM MP	PRADMALAYA MOHAPATRA	8092/2026
212	D-WP(C)/18990/2026 WP(C)/ /	DHIRENDRA KUMAR NAYAK MP	SUKANTA KUMAR DALAI	8093/2026
213	D-WP(C)/19055/2026 WP(C)/ /	M/S.RKD CONSTRUCTION PVT.LTD, BHUBANESHWAR MP	SUNESTIKA ACHARYA	8094/2026
214	D-WP(C)/19067/2026 WP(C)/ /	M/S.RKD CONSTRUCTIONS PVT.LTD, BHUBANESHWAR MP	SUNESTIKA ACHARYA	8095/2026
215	D-WP(C)/3645/2026	SUSHIL KUMAR DASH		

	WP(C)/3977/2026	MP		8096/2026
216	D-WP(C)/19066/2026 WP(C)/ /	SARASINI PRADHAN MP	SANGRAM JENA	
217	D-WP(C)/19068/2026 WP(C)/ /	M/S.AISHWARJYALAXMI HEALTH AND HOSPITALS PRIVATE LTD., MAYURBHANJ MP		8097/2026 8098/2026
218	D-WP(C)/18993/2026 WP(C)/ /	NARAYAN PRADHAN MP	SUKANTA KUMAR DALAI	
219	D-WP(C)/16901/2026 WP(C)/11716/2026	PANCHANAN JENA MP	KUNAL KUMAR SWAIN	8099/2026
220	D-WP(C)/19073/2026 WP(C)/ /	M/S.RKD CONSTRUCTIONS PVT. LTD., BHUBANESWAR MP	SRINIVASACHARYA	8100/2026
221	D-WP(C)/16901/2026 WP(C)/11716/2026	PANCHANAN JENA MP	KUNAL KUMAR SWAIN	8101/2026
222	D-WP(C)/19081/2026 WP(C)/ /	PRABHUSAHAE KANDULUNA MP	HIMANSU SEKHAR SATAPATHY	8102/2026
223	D-WP(C)/18997/2026 WP(C)/ /	MOHASHAKTI FORGING PVT LTD MP	ANJAN KUMAR BISWAL	8103/2026
224	D-WP(C)/37812/2025 WP(C)/26013/2025	NILAM KUMAR SWAIN MP	SIDDHANT SARANGI	8104/2026
225	D-WP(C)/11396/2024 WP(C)/6005/2024	MANJULATA SETHI MP	DAYANANDA MOHAPATRA	8105/2026
226	D-WP(C)/19089/2026 WP(C)/ /	JOSEPH TOPNO MP	HIMANSU SEKHAR SATAPATHY	8106/2026
227	D-WP(C)/19093/2026 WP(C)/ /	KRUSHNA CHANDRA MOHAPATRA MP	BHAGABAN BEHERA	8107/2026
228	D-WP(C)/47548/2024 WP(C)/28696/2024	SWADHIN SWAIN MP	SUJATA JENA	8108/2026
229	D-WP(C)/19111/2026 WP(C)/ /	M/S.SWAPNESWAR FLY ASH, JAJPUR MP	KSHIROD KUMAR ROUT	8109/2026
230	D-WP(C)/761/2026 WP(C)/1210/2026	BIPIN BIHARI MARTHA MP	SAIBRATA RATH	8110/2026
231	D-WP(C)/2487/2026 WP(C)/2598/2026	CHOUDHURY ASIS SARAN MP	RUDRA NARAYAN PARIJA	8111/2026
232	D-WP(C)/15191/2022 WP(C)/15191/2022	RINA RATH MP		8112/2026
233	D-WP(C)/19120/2026 WP(C)/ /	KSHIROD KUMAR SUBUDHI MP	TAPAN KUMAR BISWAL	8113/2026
234	D-WP(C)/19127/2026 WP(C)/ /	KSHIROD KUMAR SUBUDHI MP	TAPAN KUMAR BISWAL	8114/2026
235	D-WP(C)/19129/2026 WP(C)/ /	BHAKTA PRASAD PRADHAN MP	ABHAYA KUMAR SHARMA	8115/2026
236	D-WP(C)/19029/2026 WP(C)/ /	DHIRENDRA KUMAR NAYAK MP	SUKANTA KUMAR DALAI	8116/2026
237	D-WP(C)/19133/2026 WP(C)/ /	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR MP	BINISWAR NAYAK	8117/2026
238	D-WP(C)/19138/2026 WP(C)/ /	MALUNI BEHERA MP	BIBHUTI BHUSAN MISHRA	8118/2026
239	D-WP(C)/19136/2026 WP(C)/ /	GREWAL MINERAL AND METALS LLP, KEONJHAR MP	OMTHARTTNAIK	8119/2026
240	D-WP(C)/19139/2026 WP(C)/ /	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR MP	BINISWAR NAYAK	8120/2026
241	D-WP(C)/19144/2026 WP(C)/ /	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR MP	BINISWAR NAYAK	8121/2026
242	D-WP(C)/19033/2026 WP(C)/ /	TATA STEEL MINING WORKERS UNION OFFICE MP	SUKANTA KUMAR DALAI	8122/2026
243	D-WP(C)/19154/2026 WP(C)/ /	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR MP	BINISWAR NAYAK	8123/2026
244	D-WP(C)/19159/2026 WP(C)/ /	NAYAPALLI BRIT COLONY DEVELOPMENT OFFICE, BHUBANESWAR MP	TEJODRISSEL BHUWANESWAR	8124/2026
245	D-WP(C)/19157/2026 WP(C)/ /	MANJU BHOI MP	SANJIB KUMAR BHANJADEO	8125/2026
246	D-WP(C)/19159/2026 WP(C)/ /	NAYAPALLI BRIT COLONY DEVELOPMENT OFFICE, BHUBANESWAR MP	TEJODRISSEL BHUWANESWAR	8126/2026 8127/2026

247	D-WP(C)/19163/2026 WP(C)/ /	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR MP	BISWAJIT NAYAK	8128/2026
248	D-WP(C)/19168/2026 WP(C)/ /	KSHITISH KUMAR SETHI MP	SOURAV DAS	8129/2026
249	D-WP(C)/19172/2026 WP(C)/ /	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR MP	BISWAJIT NAYAK	8130/2026
250	D-WP(C)/19176/2026 WP(C)/ /	SARATA CHANDRA BEHERA MP	AMITABH MISHRA	8131/2026
251	D-WP(C)/19188/2026 WP(C)/ /	M/S.JAYADEV INSTITUTE OF SOCIAL SCIENCES AND RESEARCH MP	(JISSR), BHUBANESWAR	8132/2026
252	D-WP(C)/19193/2026 WP(C)/ /	M/S.PRAGATI CHARITABLE TRUST, BHUBANESWAR MP	SAIBRATA RATH	8133/2026
253	D-WP(C)/19192/2026 WP(C)/ /	SIBAN MISHRA MP	SOUMYA MISHRA	8134/2026
254	D-WP(C)/19198/2026 WP(C)/ /	M/S. SHANTIPRAVA EDUCATIONAL TRUST, BHUBANESWAR MP	SAIBRATA RATH	8135/2026
255	D-WP(C)/19197/2026 WP(C)/ /	THE ASSESSING OFFICER-CUM-S.E.(ELECTRICAL) MP	ABEJUN PANDAHARANA	8136/2026
256	D-WP(C)/19204/2026 WP(C)/ /	LATA PRADHAN MP	SAIBRATA RATH	8137/2026
257	D-WP(C)/19203/2026 WP(C)/ /	RAMACHANDRA SINGH MP	SK. ZAFARULLA	8138/2026
258	D-WP(C)/19207/2026 WP(C)/ /	THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER MP	ELECTRICAL SUB DIVISION, NAYAPALLI, TP	8139/2026
259	D-WP(C)/19208/2026 WP(C)/ /	MAA SHANTI PADDY PROCESSING PVT.LTD. MP	RAJIBAR RONDON MARKET, BHUBANESWAR	8140/2026